

**ORISSA HIGH COURT****FILING REPORT AS ON :02/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0002026/2020	UJIR SEKH @ HUSSAIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /31 /2020 () //
2	BLAPL/0002027/2020	SK. FARHAN KABIR VS STATE OF ODISHA	V.NARASINGH VS	SAHID NAGAR P.S. /87 /2020 () //
3	BLAPL/0002028/2020	SANTANU MAHALING VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /100 /2019 () //
4	BLAPL/0002029/2020	SANTANU MAHALING VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /59 /2019 () //
5	BLAPL/0002030/2020	JASBIR SINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT GRPS /09 /2019 () //
6	BLAPL/0002031/2020	SUDAMA PATRA VS STATE OF ODISHA	S.P.DASH VS	SOSO /09 /2020 () //
7	BLAPL/0002032/2020	MAHA TUDU VS STATE OF ODISHA	SOBHAGYA KUMAR DASH VS	ANANDAPUR /91 /2019 () //
8	BLAPL/0002033/2020	GOURANGA ROUL VS STATE OF ODISHA	ARJUNA CH.BEHERA VS	SIMULIA /350 /2019 () //
9	BLAPL/0002034/2020	MANOJ KUMAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /56 /2020 () //
10	BLAPL/0002035/2020	SUSABHAN BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /24 /2020 () //
11	BLAPL/0002036/2020	SUNIL NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BIKRAMPUR FCI /36 /2019 () //

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12	BLAPL/0002037/2020	AKASH MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /212 /2019 () //
13	BLAPL/0002038/2020	SRINIBAS PATRA @ BULU VS STATE OF ODISHA	B.S.DASPANDA VS	SARANAKUL /51 /2019 () //
14	BLAPL/0002039/2020	BABAN ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
15	BLAPL/0002040/2020	RAJESH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /10 /2020 () //
16	BLAPL/0002041/2020	DHIRENDRA AHIRWAL @ KAMLESH AHIRWAL VS STATE OF ODISHA	ATUL KUNAR MISHRA VS	RAYAGADA G.R.P. /51 /2019 () //
17	BLAPL/0002042/2020	ADITYA KUMAR BISOI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	EOW,BHUBANESWAR /27 /2012 () //
18	BLAPL/0002043/2020	DEBAJYOTI PADHI VS STATE OF ODISHA	B.S.DASPANDA VS	SEA BEACH /194 /2019 () //
19	BLAPL/0002044/2020	LAXMAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /340 /2019 () //
20	BLAPL/0002045/2020	LAXMAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /264 /2019 () //
21	BLAPL/0002046/2020	TAPAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /56 /2020 () //
22	BLAPL/0002047/2020	SADA @ SADASIBA BHAINSA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	HIRAKUD /100 /2016 () //
23	BLAPL/0002048/2020	SANTOSH SWAIN	GYANALOKA MOHANTY	BUGUDA /41 /2007

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002049/2020	JAYANTA SINGH	JAYANTA KUMAR MAJHI	BALASORE SADAR /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002050/2020	GUDU @ MAHESH TARA	RAJIB LOCHAN PATNAIK	BORIGUMMA /186 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002051/2020	SARAT KUMAR KHANDAPANI @ SARAT KHANDEKAR	DEBENDRA DAS	PAPADAHANDI /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002052/2020	BAIDA @ MANAS SETHI	SUSHANTA KUMAR SAMANTARAY	MANGALA BAG /42 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002053/2020	SANKAR DAKUA	D.R.NANDA	TARASINGI /61 /2001
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002054/2020	BAPU @ SOUMYA RANJAN MOHARANA	HRUSIKESH GHADAI	SAHID NAGAR P.S. /87 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002055/2020	KUNA @ ASWINI KASTA	SIDHARTHA MISHRA	RASGOBINDPUR /03 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002056/2020	SONY NAYAK	B.P.CHHUALSINGH	RAIKIA /06 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002057/2020	SONY NAYAK	S.P.DASH	TIKABALI /80 /2018
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002058/2020	PUNIT GOSWAMY	HRUSIKESH GHADAI	SAHID NAGAR P.S. /87 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002059/2020	RAKESH KUMAR	JUGAL KISHORE PANDA	MUDULIPODA /63 /2019
		VS	VS	()

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35	BLAPL/0002060/2020	STATE OF ODISHA PANKAJ MAJUMDAR VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /18 /2020 ()
36	BLAPL/0002061/2020	STATE OF ODISHA VIVEK TETE @ VICKEY VS	RAJIV KUMAR MAHANTA VS	// JHUMPURA /03 /2020 ()
37	BLAPL/0002062/2020	STATE OF ODISHA R.SATYANARAYAN VS	ASHOK KUMAR PANIGRAHI VS	// SAHID NAGAR P.S. /208 /2019 ()
38	BLAPL/0002063/2020	STATE OF ODISHA AKASH MOHAPATRA VS	HRUSIKESH GHADAI VS	// SAHID NAGAR P.S. /87 /2020 ()
39	BLAPL/0002064/2020	STATE OF ODISHA MAHESWAR NAIK VS	BIJAY KUMAR MOHANTY VS	// ANGUL TOWN /820 /2019 ()
40	BLAPL/0002065/2020	STATE OF ODISHA DILLIP KUMAR DEHURY VS	ANIRUDHA DAS VS	// KANTAMAL /146 /2019 ()
41	BLAPL/0002066/2020	STATE OF ODISHA SUNDAY PUTELE VS	MANAS CHAND VS	// NAWAPARA /17 /2020 ()
42	BLAPL/0002067/2020	STATE OF ODISHA SUSHANT DAS @ NUNU VS	MAITRIJIT MOHANTY VS	// SAHADEV KHUNTA /336 /2019 ()
43	BLAPL/0002068/2020	STATE OF ODISHA GOURA GHIBALA VS	MANAS CHAND VS	// NAWAPARA /17 /2020 ()
44	BLAPL/0002069/2020	STATE OF ODISHA SK RABIUL HOSEN VS	DEEPAK KUMAR SAHOO VS	// RAJNAGAR /158 /2018 ()
45	BLAPL/0002070/2020	STATE OF ODISHA PURNIMA DAS VS STATE OF ODISHA	BISIKESAN PRADHAN VS	// / /0 () //

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46	BLAPL/0002071/2020	KUSHA SAHU VS STATE OF ODISHA	H.S.MISHRA VS	BOLANGIR SADAR /316 /2019 () //
47	BLAPL/0002072/2020	SENAPATI VISWESWAR RAO VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /254 /2019 () //
48	BLAPL/0002073/2020	JAGA @ JAGANNATH SWAIN VS STATE OF ODISHA	S.SAHANI VS	CHANDRASEKHARPUR /125 /2019 () //
49	BLAPL/0002074/2020	MANAMOHAN MOHAPATRA VS STATE OF ODISHA	A.K.SAMAL VS	CUTTACK SADAR /243 /2016 () //
50	BLAPL/0002075/2020	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARPOKHARIA /125 /2019 () //
51	BLAPL/0002076/2020	TAPAS JENA @ KULU JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /70 /2017 () //
52	BLAPL/0002077/2020	PURNA CHANDRA MAHARANA VS STATE OF ODISHA	JIBANANANADA MOHANTY VS	TOMKA /74 /2019 () //
53	BLAPL/0002078/2020	BABULI @ KISHORE @ KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	SONU KUMAR MIT PANDA VS	TANGI (KHURDA) /295 /2019 () //
54	BLAPL/0002079/2020	B.SANKAR @ RABI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MARINE PS AT ARJIPALLI /14 /2019 () //
55	BLAPL/0002080/2020	CHAKRAPANI PATRO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MAHILA (BERHAMPUR) /14 /2019 () //
56	BLAPL/0002081/2020	AGUNU SANYASI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PUINTALA /111 /2019 () //
57	BLAPL/0002082/2020	RAKESH KUMAR SETHY	BHABANI SANKAR DAS	KENDRAPARA /180 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002083/2020	NILAKANTHA NAYAK	PRADEEP KUMAR PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002084/2020	RAKESH @ MONTY	MANAS CHAND	SUNABEDA /91 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002085/2020	RAHIMI NAIK @ RAHIM	MANAS CHAND	TURUMUNGA /150 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0002086/2020	NETRANANDA SAHU	MANAS CHAND	NAWAPARA /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002087/2020	MAHESWAR NAIK	BIJAY KUMAR MOHANTY	ANGUL TOWN /876 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002088/2020	RAJESH PRASAD SINGH	JULU KHANSAMA	KHETRARAJPUR /319 /2019
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0002089/2020	SADA KHORA	SUCHIT KUMAR NAYAK	BOIPARIGUDA /170 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0002090/2020	MAHESWAR PATASANI @ CHINTU	RAMANI KANTA PATTANAIAK	JANKIA P.S. /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	CMAPL/0000163/2020	M/S.RAY STONE AND CO.	ADV.	//
		VS	VS	()
		EXECUTIVE ENGINEER, KHURDA ELECTRICAL DIVISION		//
67	CMAPL/0000164/2020	M/S.MAHAVIR MODERN RICE MILL	ADV.	//
		VS	VS	()
		ELECTRICAL INSPECTOR(T AND D)		//
68	CMAPL/0000165/2020	MUKTI TIRKEY	ADV.	//
		VS	VS	()

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69	CMAPL/0000166/2020	STATE OF ODISHA DUKHU KISAN VS	ADV. VS	// // 0
70	CMAPL/0000167/2020	STATE OF ODISHA RAMSHRU ORAM VS	ADV. VS	// // 0
71	CMP/0000241/2020	STATE OF ODISHA GOBINDA BEHERA VS	PRATYUSHA NAIDU VS	// // 0
72	CMP/0000242/2020	ARTATRANA BEHERA CHIRRAVURI SARAVAYYA PANTULU VS	B.SAHOO VS	// // 0
73	CMP/0000243/2020	HARIHARA NAHAKA HEMANTA KUMAR DAS VS	SAROJ KUMAR ACHARYA VS	// // 0
74	CMP/0000244/2020	GANESH MAHALI RAMESH @ RAMESH CHANDRA SAHOO VS	D.P.MOHANTY VS	// // 0
75	CMP/0000245/2020	HENA SAHOO SANTOSH @ SANTOSH KUMAR MEHER VS	N.C.PATI VS	// // 0
76	CMP/0000246/2020	ANANDA MEHER SUBASINI PATRA VS	AMIT PRASAD BOSE VS	// // 0
77	CMP/0000247/2020	SURABHI KUMARI DEVI S.K SAUKAT VS	SHIB SHANKAR MOHANTY VS	// // 0
78	CMP/0000248/2020	SK JALIL BAD SUKHULAL SAHOO VS	ANUPAM DASH VS	// // 0
79	CMP/0000249/2020	ETWARI SAHOO SATYANARAYAN TARAI VS	BIREN SANKAR TRIPATHY VS	// // 0
		RIKESH PANDA		//

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80	CMP/0000250/2020	HRUSIKESH SAHOO VS ANANTA KISHORE SAHOO	BIBEKANANDA BHUYAN VS	// 0 //
81	CMP/0000251/2020	BASANTI ROUT VS COLLECTOR, KENDRAPARA	S.K.NAYAK 2 VS	// 0 //
82	CONTAR/0000001/2020	SUNIL NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BIKRAMPUR FCI /36 /2019 0 //
83	CONTC/0000943/2020	KUMARENDU MISHRA VS JUGALESWARI DASH	TRILOCHAN NANDA VS	// 0 //
84	CONTC/0000944/2020	PRASANTA KUMAR DAS VS ASWINI KUMAR MISHRA	ADV VS	// 0 //
85	CONTC/0000945/2020	ANIRUDHA MOHANTA VS JAYAKRUSHNA PATRA	ADV VS	// 0 //
86	CONTC/0000946/2020	CHANDRA SEKHAR HATI VS DEBAJANI BHUYAN	ADV VS	// 0 //
87	CONTC/0000947/2020	HERAMBA KUMAR MISHRA VS PRIYABRATA PADHI	ADV VS	// 0 //
88	CONTC/0000948/2020	DR.ASHOK KUMAR MOHANTY VS SISA,ARAMO DEVO	ADV VS	// 0 //
89	CONTC/0000949/2020	HRUSIKESH BAL VS DILLIP KUMAR PARIDA	ADV VS	// 0 //
90	CONTC/0000950/2020	SUDHAKAR PANDA VS BRUNDABAN NAYAK	H.M.DHAL VS	// 0 //
91	CONTC/0000951/2020	SANJIB KUMAR MOHANTY	ADV	//



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		VS	VS	0
92	CONTC/0000952/2020	SASWAT MISHRA GOLEKH CHANDRA RATH	ADV	//
		VS	VS	0
93	CONTC/0000953/2020	RANJANA CHOPRA GOUTAM MISHRA	ADV	//
		VS	VS	0
94	CONTC/0000954/2020	SASWAT MISHRA DEBENDRA NAIK	ADV	//
		VS	VS	0
95	CONTC/0000955/2020	SASWAT MISHRA ROHIT KU MISHRA	ADV	//
		VS	VS	0
96	CONTC/0000956/2020	SASWAT MISHRA SRI SANJAY KUMAR DEY	ADV	//
		VS	VS	0
97	CONTC/0000957/2020	DR.KRISHNA KUMAR SURENDRA BHANJA	ADV	//
		VS	VS	0
98	CONTC/0000958/2020	CHITRA ARUMUGAM RAMA CHANDRA GOUDA	ADV	//
		VS	VS	0
99	CONTC/0000959/2020	BIRANCHINARAYAN MOHANTY SRINIBASH JENA	ADV	//
		VS	VS	0
100	CONTC/0000960/2020	CHITHRA ARUMUGAM ARUNA KUMAR ROUT	ADV	//
		VS	VS	0
101	CONTC/0000961/2020	CHITHRA ARUMUGAM USHAMANGESH KAR	ADV	//
		VS	VS	0
102	CONTC/0000962/2020	RAJES PRAVAKAR PATIL PRAMOD KU.BEHERA	ADV	//
		VS	VS	0

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103	CONTR/0000023/2020	SOUMYASHREE PANIGRAHI SAMARJIT MOHANTY VS MAYADHAR SWAIN	S.K.MOHANTY VS	// / /0 ()
104	CONTR/0000024/2020	R.K.BIPLAB KISHORE KAP VS COMMISSIONERATE,POLICE BIDUT MARG	ADV VS	// / /0 ()
105	CRLA/0000180/2020	DHABAI @ SOUMYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CH.JENA VS	JATNI P.S. /145 /2014 () //
106	CRLA/0000181/2020	SURESH KUMAR BEHERA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	/ /0 () //
107	CRLA/0000182/2020	SEIKH @ SHEIKH GAFOOR VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	/ /0 () //
108	CRLA/0000183/2020	PRAMOD BHOL VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	PURI SADAR /234 /2012 () //
109	CRLA/0000184/2020	TIRUPATI PANIGRAHI VS STATE OF ODISHA	AMITAV BAGCHI VS	/ /0 () //
110	CRLA/0000185/2020	BIJAYA SAHU VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
111	CRLA/0000186/2020	BHASKAR SAGAR VS STATE OF ODISHA	BASUDEV MISHRA VS	/ /0 () //
112	CRLA/0000187/2020	P.SRIKANT VS STATE OF ODISHA	DEBASIS MISHRA VS	BADABAZAR /2 /2020 () //
113	CRLA/0000188/2020	KAINCHA @ RABINDRA KHATUA VS STATE OF ODISHA	NIRANJAN LENKA VS	UDALA /73 /2016 () //

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114	CRLA/0000189/2020	SINGHNU @ MUKESH KISHAN VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 () //
115	CRLMA/0000069/2020	STATE OF ODISHA VS BHIMSEN SAHU@BHIMA	ADDL.GOV.T.ADVOCATE VS	LANJIGARH /15 /2019 () //
116	CRLMC/0000738/2020	GOUTAM KUMAR MALLICK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	ANGUL TOWN /11 /2014 () //
117	CRLMC/0000739/2020	DEBENDRA NATH ROUT VS STATE OF ODISHA	ARJUNA CH.BEHERA VS	KHAIRA /50 /1996 () //
118	CRLMC/0000740/2020	RAKESH PRASAD VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /37 /2017 () //
119	CRLMC/0000741/2020	HADIA@BIJAYA KUMAR PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /120 /2015 () //
120	CRLMC/0000742/2020	TALABJIT SINGH BHUMBER VS AMRITA BHUMBER@AMRITA KAUR	DEVASHIS PANDA VS	JEYPORE TOWN /315 /2019 () //
121	CRLMC/0000743/2020	ASHOK MALIK VS STATE OF ODISHA	ROHIT MAHATO VS	PATKURA /171 /2019 () //
122	CRLMC/0000744/2020	SANJAYA PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 () //
123	CRLMC/0000745/2020	GADADHAR SENAPATI VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	RUPSA /13 /2020 () //
124	CRLMC/0000746/2020	ADITYA KUMAR BISOI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	JAGATSINGPUR /157 /2013 () //
125	CRLMC/0000747/2020	ADITYA KUMAR BISOI	ALOK KU.MOHAPATRA	ATHAMALLIK /30 /2013

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000748/2020	MURALIDHAR NAYAK	ARIJEET MISHRA	NAYAKOT /48 /2017
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000749/2020	ANNAPURNA PRADHAN	NIRANJAN PANDA	BAIDESWAR /17 /2019
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000750/2020	SAROJINI MOHAPATRA	NIRANJAN PANDA	KANPUR /65 /2019
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000751/2020	BHAGABAN PRADHAN	MANORANJAN ACHARYA	ODAGAON /116 /2013
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0000752/2020	SRIKANTA KANHAR	SURYAKANTA DWIBEDI	PHULBANI SADAR /150 /2015
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000753/2020	RAKESH PRASAD	ARIJEET MISHRA	JEYPORE SADAR /55 /2017
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0000754/2020	PANCHANAN MALLICK	GOKULANANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
133	CRLMC/0000755/2020	SANDHA@SUKADEV SAHOO	DEEPAK KU.SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0000756/2020	SIBA PRASAD PADHIHARI	DEEPAK KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0000757/2020	SANDHA@SUKADEV SAHOO	DEEPAK KU.SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0000758/2020	PRAHBAKAR JALLY	NIRMALCHANDRA DAS	/ /0
		VS	VS	()

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137	CRLMC/0000759/2020	STATE OF ODISHA SUSIL KUMAR PATNAIK VS	ANUPAM DASH VS	// VIGILANCE PS (BERHAMPUR) /28 /2013 ()
138	CRLMC/0000760/2020	STATE OF ODISHA ASHWINI PODA@ASWINI PODH VS	ALOK KUMAR PANDA VS	// / /0 ()
139	CRLMC/0000761/2020	STATE OF ODISHA SOUMYA SWARUP DAS VS	SAMIR KUMAR MISHRA VS	// / /0 JUDGE FAMILY COURT,BALASORE(Baleshwar)
140	CRLMC/0000762/2020	PRANITA MOHANTY PHIROJ DASH VS	PABITRA KUMAR NAYAK VS	Crp/0000212/2017 RENGALI DAM SITE /26 /2015 ()
141	CRLMC/0000763/2020	STATE OF ODISHA RAMESH NAIK VS	LALIT SAHU VS	// DUNGURIPALI /181 /2015 ()
142	CRLMC/0000764/2020	STATE OF ODISHA PARAMANANDA MALIK@TUNA MALIK VS	M/S.PRABODHA CH.NAYAK VS	// / /0 ()
143	CRLMC/0000765/2020	STATE OF ODISHA RAMESH OJHA VS	PANCHANAN PANIGRAHI VS	// NIHALPRASAD /68 /2019 ()
144	CRLMC/0000766/2020	STATE OF ODISHA ASHOK BARIK VS	PANCHANAN PANIGRAHI VS	// ATHGARH /61 /2017 ()
145	CRLMC/0000767/2020	STATE OF ODISHA MARKA SABAR VS	SUMANTA KUMAR NAYAK VS	// R.UDAYAGIRI /52 /2019 ()
146	CRLMP/0000319/2020	STATE OF ODISHA RATNAKARA NANDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
147	CRLMP/0000320/2020	STATE OF ODISHA BIDYADHAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

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148	CRLMP/0000321/2020	SAMARENDRA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
149	CRLMP/0000322/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 0 //
150	CRLMP/0000323/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 0 //
151	CRLMP/0000324/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 0 //
152	CRLMP/0000325/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 0 //
153	CRLMP/0000326/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 0 //
154	CRLMP/0000327/2020	SHAYAMSUNDAR SAHOO VS STATE OF ORISSA	BHUBAN MOHAN BHUYAN VS	/ /0 0 //
155	CRLMP/0000328/2020	SUYASH GARG VS STATE OF ORISSA	KHIROD CHANDRA DAS VS	/ /0 0 //
156	CRLMP/0000329/2020	CHARULATA SINGH VS STATE OF ODISHA	S.C.CHOUDHURY VS	/ /0 0 //
157	CRLMP/0000330/2020	SANGRAM SAHOO VS STATE OF ODISHA	S.K.SAMANTARAY 2 VS	/ /0 0 //
158	CRLMP/0000331/2020	KABITA SWAIN VS STATE OF ODISHA	S.C.CHOUDHURY VS	/ /0 0 //
159	CRLMP/0000332/2020	SARAT CHANDRA SAHU	BANSHIDHAR BAUG	/ /0

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		VS	VS	()
		STATE OF ORISSA		//
160	CRLMP/0000333/2020	TANUJA KARTIKA	T.PANIGRAHI	/ /0
		VS	VS	()
		S.P, PURI		//
161	CRLMP/0000334/2020	MAMI SWAIN	S.K.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0000335/2020	SUDHANSU SEKHAR JENA	JAYASINGH BEHERA	/ /0
		VS	VS	JUDGE FAMILY COURT,BHUBANESWAR(Khordha *)
		KALPANA PARIDA		CRL.EXN/0000063/2014
163	CRLMP/0000336/2020	KARUNAKAR JENA	MIRRA GHOSE	/ /0
		VS	VS	()
		THE ADDL SECRETARY, DEPT OF HOME		//
164	CRLMP/0000337/2020	JYOTI PRAKASH NAYAK	PRABODHA CH. NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0000338/2020	RUKSANA BEGUM	RAVISHANKAR SAMAL	/ /0
		VS	VS	()
		THE DIRECTOR, CBI		//
166	CRLMP/0000339/2020	PRAMOD KUMAR ROUT	A.K.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0000340/2020	CHABINDRA OJHA	BIKRAM CHANDRA GHADEI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0000341/2020	PRADEEP KUMAR SETHY	CHANDANA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0000342/2020	SYED ARIF RAZA	SARATHI JYOTI MOHANTY	/ /0
		VS	VS	()
		TAMANNA TABASSUM @ ARIF		//
170	CRLMP/0000343/2020	RAMESH CHANDRA SAWAIN	A.PATTANAİK	/ /0
		VS	VS	()

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171	CRLMP/0000344/2020	STATE OF ODISHA NRUSINGH CHARAN PATRA VS	A.PATTANAİK VS	// /0 ()
172	CRLMP/0000345/2020	STATE OF ODISHA BANAMALI NAYAK VS	RABINDRA KUMAR SAHOO VS	// /0 ()
173	CRLMP/0000346/2020	SUKANTI NAYAK AMARENDRA SAMAL VS	CHITTARANJAN DASH VS	// /0 ()
174	CRLMP/0000347/2020	DIPTI DAS SANJAYA KUMAR PANDA VS	PRAVASHA PUJAREE PARIDA VS	// /0 ()
175	CRLREV/0000181/2020	NAMITA KHUNTIA HALADHAR NAYAK VS	PRATYUSHA NAIDU VS	// /0 ()
176	CRLREV/0000182/2020	STATE OF ODISHA SUSANTA KUMAR MOHAPATRA VS	P.K.MAHARAJ VS	// /0 ()
177	CRLREV/0000183/2020	SNEHADARSHANI NAYAK AGASTI KUANR VS	SIVA MOHANTY VS	// /0 ()
178	CRLREV/0000184/2020	STATE OF ODISHA PRIYABRATA BISWAL VS	PRASANTA KUMAR JENA VS	// VIGILANCE PS (BERHAMPUR) /21 /2014 ()
179	CRLREV/0000185/2020	STATE OF ODISHA PRIYABRATA BISWAL VS	PRASANTA KUMAR JENA VS	// VIGILANCE PS (BERHAMPUR) /28 /2013 ()
180	CRLREV/0000186/2020	STATE OF ODISHA PRIYABRATA BISWAL VS	PRASANTA KUMAR JENA VS	// VIGILANCE PS (BERHAMPUR) /26 /2013 ()
181	CRLREV/0000187/2020	STATE OF ODISHA LENKA VASU @ L.VASU VS STATE OF ODISHA	P.V.BALAKRISHNA VS	// PARLAKHEMUNDI /36 /2019 () //



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182	FAO/0000278/2020	GAGAN BIHARI NAYAK VS STATE OF ODISHA	SABGRAM JENA VS	// 0 //
183	FAO/0000279/2020	NIRUPAR MANTA VS UNION OF INDIA	SATYABRATA MOHANTY VS	// 0 //
184	FAO/0000280/2020	JYOTSNARANI MOHAPATRA VS UNION OF INDIA	SATYABRATA MOHANTY VS	// 0 //
185	FAO/0000281/2020	KUARIA TANDON @ SATNAMI VS UNION OF INDIA	SATYABRATA MOHANTY VS	// 0 //
186	FAO/0000282/2020	PURNA CH.MAUDI VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
187	FAO/0000283/2020	RANJUKTA MISHRA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
188	FAO/0000284/2020	SANYOGA DEVI VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
189	FAO/0000285/2020	K.RINA @ K.REENA RAO VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
190	FAO/0000286/2020	KANDHIA BEHERA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
191	FAO/0000287/2020	RAMASHISH PASWEEN VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
192	FAO/0000288/2020	PRASANTA KU.TRIPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
193	FAO/0000289/2020	BINATI MISHRA	MAHENDRA KUMAR SAHOO	//

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		VS	VS	0
		STATE OF ODISHA		//
194	FAO/0000290/2020	PURNIMA BISWAS	SAMBIT DAS	//
		VS	VS	0
		UNION OF INDIA		//
195	FAO/0000291/2020	MOHAMMED RASHIDA	SAMBIT DAS	//
		VS	VS	0
		UNION OF INDIA		//
196	FAO/0000292/2020	TILOTAMA NAYAK	SAMBIT DAS	//
		VS	VS	0
		UNION OF INDIA		//
197	FAO/0000293/2020	RAGHUNATH NAG	SAMBIT DAS	//
		VS	VS	0
		UNION OF INDIA		//
198	FAO/0000294/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION	K.C.NAYAK	//
		VS	VS	0
		GITA JENA		//
199	MACA/0000162/2020	DIVISIONAL MANAGER, N/S. NATIONAL INSURANCE CORPORATION	K.C.NAYAK	//
		VS	VS	0
		CHAITAN CHARAN MAHANTA		//
200	MACA/0000163/2020	AJAYA DAS	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		SANKAR BEHERA		//
201	MACA/0000164/2020	R.B.RAKESH DEV DARSHAN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		BISHNUPRIYA MOHANTY		//
202	MACA/0000165/2020	PABITRA MOHAN SWAIN	K.C.NAYAK	//
		VS	VS	0
		RASMI RANJAN BEHERA		//
203	MACA/0000166/2020	SAGAR BIRUA	BHARART CHANDRA PATRA	//
		VS	VS	0
		BHAGYABATI DAS		//
204	MACA/0000167/2020	AJAYA KUMAR DAS	BIRANCHI NARAYAN RATH	//
		VS	VS	0

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205	MACA/0000168/2020	SARASWATI DEBATA DANEI KHILAR VS	RAMESH CHANDRA BEHERA VS	// // 0
206	MACA/0000169/2020	PRADEERP KU.AGARWAL ORIENTAL INSURANCE CO.LTD VS	PRASANTA KUMAR MAHALI VS	// // 0
207	MACA/0000170/2020	BASANTI MAHANTI DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD VS	PRASANTA KUMAR MAHALI VS	// // 0
208	MACA/0000171/2020	BELAL KHAN UNITED INDIA INSURANCE CO. LTD. VS	SUBRAT SATPATHY VS	// // 0
209	MACA/0000172/2020	SABITA DAS DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD VS	SUBRAT SATPATHY VS	// // 0
210	MACA/0000173/2020	MANJULATA MALLKIK DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD VS	SUBRAT SATPATHY VS	// // 0
211	MACA/0000174/2020	DHOBANI NAYAK PRASANTA NAYAK VS	SATYABHUSAN DAS VS	// // 0
212	MATA/0000036/2020	GOLOKH CH.MALIK BISHNU CHARAN SAHOO VS	PABITRA KUMAR NAYAK VS	// // 0
213	RPFAM/0000073/2020	SUBHASHMITA PATRA@LAXMIPRIYA SAHOO PRIYABRATA BEHERA VS	SANJEEV UDGATA VS	// // 0
214	RPFAM/0000074/2020	SAROJINI PRADHAN @ BEHERA RANJAN KU.SAHOO VS	JAGNYA PRAKASH PARIDA VS	// // 0
215	RPFAM/0000075/2020	SUCHISMITA SATHUA AMRESH PATTNAIK VS	BIKRAM CHARANA GHADAI VS	// // 0
		CHITRA RATH		//

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216	RPFAM/0000076/2020	BASIR KHAN VS SANSURA BEGUM	S.K.NAYAK (2) VS	// 0 //
217	RSA/0000082/2020	ARATI DAS CHOUDHURY VS STATE OF ODISHA	M/S.D.P.MOHANTY VS	// 0 //
218	RSA/0000083/2020	MAYADHAR MOHARANA VS BHIMSEN OJHA	BIBEKANANDA BHUYAN VS	// 0 //
219	RSA/0000084/2020	ALEKHA CHARAN BEHERA VS SASIA DAS	AJODHYA RANJAN DASH VS	// 0 //
220	RVWPET/0000155/2020	COMMISSIONER OF SALES TAX, ODISHA VS SMC POWER GENERATION	S.C.(COMMERCIAL TAXES) VS	// 0 //
221	RVWPET/0000156/2020	COMMISSIONER OF SALES TAX, ODISHA VS SMC POWER GENERATION	S.C. (COMMERCIAL TAXES) VS	// 0 //
222	RVWPET/0000157/2020	COMMISSIONER OF SALES TAX. PDOSJA VS SMC POWER GENERATION	S.C. (COMMERCIAL TAXES) VS	// 0 //
223	RVWPET/0000158/2020	STATE OF ODISHA VS KABI PRADHAN	SR. S.C. (S AND ME) VS	// 0 //
224	RVWPET/0000159/2020	JAYANTA KU.KHAMARI VS CAT,CUTTACK	PRASANTA KUMAR TRIPATHY VS	// 0 //
225	RVWPET/0000160/2020	INDIAN OIL CORPORATION LTD. VS GOA CARBONS LTD.	PITAMBAR ACHARYA VS	// 0 //
226	RVWPET/0000161/2020	INDIAN OIL CORPORATION LTD. VS GOA CARBONS LTD.	PITAMBAR ACHARYA VS	// 0 //
227	RVWPET/0000162/2020	STATE OF ODISHA	A.G.A.	//

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		VS	VS	0
228	STREV/0000008/2020	BISHNU PRASAD DASH M/S. OM SRI LAXMI GANESH CASHEW INDUSTRIES	TRIPATHY SATTNAIK	// //
229	WA/0000164/2020	VS STATE OF ODISHA BELAMATI SETHI	VS JUGALA KISHORE PANDA	JUDICIAL MEMBER, ODISHA SALES TAX TRIBUNAL, CUTTACK(Cuttack) Sa/0000230/2015 //
230	WA/0000165/2020	VS MANJUTA DIPA RAJIB KU.PARIDA	VS PRAFULLA KUMAR RATH	// //
231	WA/0000166/2020	VS PANCHAYATI RAJ RENU SETHI	VS NILAMADHAB BISOI	// //
232	WP(C)/0008159/2020	VS STATE OF ODISHA PRHALLDA NAYAK	VS SUBASH CHANDRA PUSPALAKA	// 0
233	WP(C)/0008160/2020	VS STATE OF ODISHA PRAVATA KUMAR BARIK	VS SUBASH CHANDRA PUSPALAKA	// 0
234	WP(C)/0008161/2020	VS STATE OF ODISHA BIRANJAN SWAIN	VS M/S.PRASANNA KUMAR ROUSTRAY	// 0
235	WP(C)/0008162/2020	VS STATE OF ODISHA DR.SAMITARANI MOHANTY	VS M/S.MANMAYA KUMAR DASH	// 0
236	WP(C)/0008163/2020	VS STATE OF ODISHA MANJUSHREE MUDULI	VS B.S.TRIPATHY (1)	// 0
237	WP(C)/0008164/2020	VS STATE OF ODISHA SANTOSH KUMAR SINGH	VS SANJIB MOHANTY	// 0
238	WP(C)/0008165/2020	VS GENERAL MANAGER, LTC OF INDIA KAMALAKANTA JENA	VS SANJIB MOHANTY	// 0

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		GENERAL MANAGER,LIC OF INDIA		//
239	WP(C)/0008166/2020	ANJAN KUMAR RAY	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
240	WP(C)/0008167/2020	AJAYA KUMAR SAHOO	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
241	WP(C)/0008168/2020	RAMESH CHANDRA BHADRA	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
242	WP(C)/0008169/2020	BINOD KUMAR	M/S.BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
243	WP(C)/0008170/2020	SANATAN BEHERA	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
244	WP(C)/0008171/2020	RAJ KISHORE NAYAK	M/S.RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
245	WP(C)/0008172/2020	MADHUSUDAN SAHOO	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
246	WP(C)/0008173/2020	ASHISH KUMAR NANDI	M/S.SOUBHAGYA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
247	WP(C)/0008174/2020	TRILOCHAN SAHOO	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
248	WP(C)/0008175/2020	KAPI KETAN SWAIN	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
249	WP(C)/0008176/2020	PRABIN KUMAR MAHALING	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//

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250	WP(C)/0008177/2020	SADASIBA MOHANTY VS CHIEF MANAGER,ROSARB	M/S.SURESH KUMAR JENA VS	// 0 //
251	WP(C)/0008178/2020	MEGHNADA SAHU VS MISSION DIRECTOR, NATIONAL HEALTH MISSION	NIRMAL RANJAN ROUTRAY VS	// 0 //
252	WP(C)/0008179/2020	RABINDRA KUMAR RATH VS SECRETARY TO GOVT.HOUSING AND URBAN DEVELOPMENT	M/S.K.K.SWAIN VS	// 0 //
253	WP(C)/0008180/2020	SIALABALA CHHUALSINGH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
254	WP(C)/0008181/2020	RAJKISHORE RAY VS STATE OF ODISHA	M/S. AMAR PATTANAIAK VS	// 0 //
255	WP(C)/0008182/2020	MOHAMMED MUQTADIR VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
256	WP(C)/0008183/2020	AMITAV MISHRA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
257	WP(C)/0008184/2020	MANORANJAN SAHOO VS STATE OF ODISHA	M/S.AMAR PATTANAIAK VS	// 0 //
258	WP(C)/0008185/2020	BAURIBANDHU BEHERA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
259	WP(C)/0008186/2020	KEDARESWAR MOHAPATRA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
260	WP(C)/0008187/2020	BIDUSHI MADHUSMITA VS STATE OF ODISHA	M/S.BIDYALOK MOHAPATRA VS	// 0 //
261	WP(C)/0008188/2020	BAIDYANATH BEHERA	K.C.MAJHI	//

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		VS	VS	0
		UNION OF INDIA		//
262	WP(C)/0008189/2020	SANATAN MALLICK	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
263	WP(C)/0008190/2020	GOPINATH KAR	M/S.BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0008191/2020	SUNIL SINGH	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
265	WP(C)/0008192/2020	BIJENDRA MOHANTY	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
266	WP(C)/0008193/2020	SANTILATA BEHERA	M/S. SIDHANT KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0008194/2020	BAIKUNTHA BEHERA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0008195/2020	BHARAT SAGAR CHHATAR	M/S.S.K.JOSHI	//
		VS	VS	0
		MEMBER SECRETARY BOARD OF REVENUE		//
269	WP(C)/0008196/2020	AFROJI BEGUM	SUSANTA KUMAR TRIPATHY	//
		VS	VS	0
		TATA CAPITAL FINANCE SERVICE LTD.		//
270	WP(C)/0008197/2020	KASHINATH DAS	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0008198/2020	RABINDRA PRASAD BARIK	M/S.TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0008199/2020	RABINDRA PRASAD BARIK	M/S.TATHAGATA SAHOO	//
		VS	VS	0



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273	WP(C)/0008200/2020	STATE OF ODISHA GYANESWAR RATH VS	SIDHESWAR MALLIK VS	// // 0
274	WP(C)/0008201/2020	STATE OF ORISSA PRADIPTA KUMR PATI VS	SIDHESWAR MALLIK VS	// // 0
275	WP(C)/0008202/2020	STATE OF ORISSA TAMESWAR SINGH THAKUR VS	ANIL KUMAR DAS VS	// // 0
276	WP(C)/0008203/2020	STATE OF ODISHA JAYANTI MAHANANDIA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
277	WP(C)/0008204/2020	STATE OF ODISHA B.KRISHNA RAO VS	M/S.ANIL KUMAR DAS VS	// // 0
278	WP(C)/0008205/2020	STATE OF ODISHA BAJRANG AGARWAL VS	PARTHA SARATHI NAYAK VS	// // 0
279	WP(C)/0008206/2020	THE CEO TATA MOTORS FINANCE LIMITED KIRATI CHANDRA MUKHI VS	MANAS PATI VS	// // 0
280	WP(C)/0008207/2020	STATE OF ODISHA CHANDRAKANTA PANDA VS	PRABIR KUMAR RAY VS	// // 0
281	WP(C)/0008208/2020	STATE OF ODISHA DAYANIDHI BEHERA VS	MANAS PATI VS	// // 0
282	WP(C)/0008209/2020	SECRETARY TO GOVT. FOREST AND ENVIRONMENT DEPT. SHREE MAA PRINTERS VS	M/S.SUBHANKAR ROUT VS	// // 0
283	WP(C)/0008210/2020	STATE OF ODISHA M/S. VODAFONE IDEA LTD. VS	JYOTI PRASAD PATRI VS	// // 0
		THE ASST.COMMISSIONER OF INCOME TAX (TDS)		//

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284	WP(C)/0008211/2020	DR.SAMBHU SANKAR DEEP VS STATE OF ODISHA	M/S.JAGABANDHU SAHU VS	// 0 //
285	WP(C)/0008212/2020	SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS UNION OF INDIA	M/S.SUBASH CHANDRA PANI VS	// 0 //
286	WP(C)/0008213/2020	DR.UTKAL NAIK VS STATE HUMAN RIGHTS COMMISSIONER	ASHIS KUMAR MISHRA VS	// 0 //
287	WP(C)/0008214/2020	SUBHARANJAN DAS VS UNION OF INDIA	M/S.SUBASH CHANDRA PANI VS	// 0 //
288	WP(C)/0008215/2020	ASLAM KHAN VS THE GENERAL MANAGER, EAST COAST RAILWAY	S.K.SAMAL VS	// 0 //
289	WP(C)/0008216/2020	SANKARSAN ROUT VS UNION OF INDIA	M/S.SUBASH CHANDRA PANI VS	// 0 //
290	WP(C)/0008217/2020	SANTOSH KUMAR PRADHAN VS STATE OF ORISSA	S.K.SAMAL VS	// 0 //
291	WP(C)/0008218/2020	CHITTA RANJAN SENAPATI VS UNION OF INDIA	M/S.SUBASH CHANDRA PANI VS	// 0 //
292	WP(C)/0008219/2020	BIJAYA KUMAR MALLICK VS UNION OF INDIA	M/S.SUBASH CHANDRA PANI VS	// 0 //
293	WP(C)/0008220/2020	SUKANTOLA DEI @ BEWA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
294	WP(C)/0008221/2020	SUDAM JENA VS UNION OF INDIA	M/S.SUBASH CHANDRA PANI VS	// 0 //
295	WP(C)/0008222/2020	NIMAIN CHARAN MOHAPATRA	M/S.SUBASH CHANDRA PANI	//

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		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0008223/2020	TARANI SEN PATEL	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0008224/2020	KALPABASI BEHERA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0008225/2020	SHEELA NAYAK @ SHEELA SABHASUNDAR	GAUTAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0008226/2020	AJAYA KUMAR MOHAPATRA	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0008227/2020	M/S.GANESH STATIONARY WORKS	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0008228/2020	CH.DEBENDRANATH DAS	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0008229/2020	BINOD KUMAR SWAIN	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0008230/2020	M/S. JAYD SUPERSTRUCTURES PVT.LTD.,	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD.		//
304	WP(C)/0008231/2020	SANTOSH KUMAR JENA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ELECTION OFFICER-CUM-BDO, ASKA		//
305	WP(C)/0008232/2020	BHAJAMANA MALLIK	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0008233/2020	BABAJI CHANDRAN MALLIK @ BABAJI MALLIK	PRASANNA KUMAR MISHRA	//
		VS	VS	0

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307	WP(C)/0008234/2020	STATE OF ODISHA GOPINATH SAHOO VS	M.PRATAP @ P.K.MOHAPATRA VS	// // 0
308	WP(C)/0008235/2020	STATE OF ODISHA NILAMANI DAS VS	PRASANNA KUMAR MISHRA VS	// // 0
309	WP(C)/0008236/2020	STATE OF ODISHA TRANS ORGANICS (INDIA) PVT. LTD. VS	S.D.DAS VS	// // 0
310	WP(C)/0008237/2020	STATE OF ODISHA MANORANJAN SAHOO VS	M/S.H.C.SAHOO VS	// // 0
311	WP(C)/0008238/2020	STATE OF ODISHA BIJAYA BEHERA VS	SUMANTA KUMAR NAYAK VS	// // 0
312	WP(C)/0008239/2020	STATE OF ODISHA RABINDRA KUMAR DAS VS	M/S.MAHESWAR MOHANTY VS	// // 0
313	WP(C)/0008240/2020	AUTHORISED OFFICER DR.SRUTAKIRTI DAS VS	ASUTOSH SAHOO VS	// // 0
314	WP(C)/0008241/2020	THE SUPERINTENDENT OF POLICE, ROURKELA PRASANTA KUMAR NAYAK VS	SUBHRANSHU BHUSAN MOHANTY VS	// // 0
315	WP(C)/0008242/2020	STATE OF ODISHA KETAKI BISWAL VS	M/S. B.N.PANDA.2 VS	// // 0
316	WP(C)/0008243/2020	STATE OF ODISHA ANANDA CHANDRA DAS VS	KRISHNA CHANDRA SAHU VS	// // 0
317	WP(C)/0008244/2020	STATE OF ODISHA JAGANNATH TRUNK FACTORY VS	M/S.M.R.MOHAPATRA VS	// // 0
		ODISHA STATE FINANCIAL CORPORATION		//

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318	WP(C)/0008245/2020	SURJYA KANTA DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
319	WP(C)/0008246/2020	KALPANA MEHER VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
320	WP(C)/0008247/2020	JAYANTI SAMAL VS COLLECTOR CUM DISTRICT MAGISTRATE	GIRIDHARI SINGH VS	// 0 //
321	WP(C)/0008248/2020	JASHOMATI ROUT VS RABINDRA KUMAR BEHERA	MANOJ KUMAR MOHANTY VS	// 0 //
322	WP(C)/0008249/2020	JAFAR AHMED VS STATE OF ODISHA	M/S.NIRANJAN PANDA VS	// 0 //
323	WP(C)/0008250/2020	REBATI CHALAN@ BARIK VS THE SUB COLLECTOR BANGARMUNDA	LAXMINARAYAN RAYATSINGH VS	// 0 //
324	WP(C)/0008251/2020	RAM BHAROSH SAHOO VS COLLECTOR, BALASORE	MONOMOY BASU VS	// 0 //
325	WP(C)/0008252/2020	BHIKARI PRADHAN VS STATE OF ODISHA	M/S.SUKANTA KU.MISHRA VS	// 0 //
326	WP(C)/0008253/2020	PADMACHARAN PUJARI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
327	WP(C)/0008254/2020	DIPTI BEHERA VS STATE OF ODISHA	MANOJ KUMR MOHANTY VS	// 0 //
328	WP(C)/0008255/2020	SUSANTA KUMAR SAHOO VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
329	WP(C)/0008256/2020	UMESH CHANDRA DEHURI	SITANSU MOHAN SINGH	//

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		VS	VS	0
		UNION OF INDIA		//
330	WP(C)/0008257/2020	EKADASHI PADHI	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
331	WP(C)/0008258/2020	ASIS KUMAR SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
332	WP(C)/0008259/2020	BALABHADRA SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0008260/2020	JYOTIKANTA PRUSTY	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
334	WP(C)/0008261/2020	AKSHAYA KUMAR PRADHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
335	WP(C)/0008262/2020	DHIRENDRA PARIDA	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
336	WP(C)/0008263/2020	PREMA KUSUMA JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
337	WP(C)/0008264/2020	GAGAN BIHARI PATTANAİK	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0008265/2020	CHOUDHURY DEBENDRA KUMAR DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
339	WP(C)/0008266/2020	BRAHMANANDA SAMAL	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
340	WP(C)/0008267/2020	SATYAJIT DAS	SITANSU MOHAN SINGH	//
		VS	VS	0

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341	WP(C)/0008268/2020	UNION OF INDIA CHOUDHURY RABINDRA KUMAR DAS VS	SITANSU MOHAN SINGH VS	// // 0
342	WP(C)/0008269/2020	UNION OF INDIA ASHOK KUMAR NARENDRADEB VS	SITANSU MOHAN SINGH VS	// // 0
343	WP(C)/0008270/2020	UNION OF INDIA LOKANA MUNDA VS	SITANSU MOHAN SINGH VS	// // 0
344	WP(C)/0008271/2020	UNION OF INDIA AJAYA KUMAR DASH VS	SITANSU MOHAN SINGH VS	// // 0
345	WP(C)/0008272/2020	UNION OF INDIA SANJAYA KUMAR SUBUDHI VS	SITANSU MOHAN SINGH VS	// // 0
346	WP(C)/0008273/2020	UNION OF INDIA DILLIP KUMAR MOHANTY VS	SITANSU MOHAN SINGH VS	// // 0
347	WP(C)/0008274/2020	UNION OF INDIA GOLAK CHANDRA MALLICK VS	SITANSU MOHAN SINGH VS	// // 0
348	WP(C)/0008275/2020	UNION OF INDIA MANASA KUMAR RATH VS	LALATENDU SAMAL VS	// // 0
349	WP(C)/0008276/2020	PRINCIPAL SECRETARY TO GOVT.OF ODISHA BIJAYA KUMAR ROUT VS	M/S.PRAKASH RANJAN BARIK VS	// // 0
350	WP(C)/0008277/2020	THE COMMISSIONER CUM SECRETARY HOUSING AND URBAN DEVELOPMENT MAMATAMAYEE PRADHAN VS	SATYA RANJAN PATI VS	// // 0
351	WP(C)/0008278/2020	STATE OF ODISHA M/S.ASHA SHREE FROZEN FOOD PVT.LTD VS	M/S.M.R.MOHAPATRA VS	// // 0
		PUNJAB NATIONA BANK		//

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352	WP(C)/0008279/2020	SAROJ KUMAR ROUT VS STATE OF ORISSA	L.BHUYAN VS	// 0 //
353	WP(C)/0008280/2020	MAHESWAR SWAIN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
354	WP(C)/0008281/2020	MANAS KUMAR PARIDA VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
355	WP(C)/0008282/2020	SRINIBAS ROUT VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
356	WP(C)/0008283/2020	RABINDRA PASAYAT VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
357	WP(C)/0008284/2020	PURNA CHANDRA MISHRA VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
358	WP(C)/0008285/2020	BIJULI DAS VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
359	WP(C)/0008286/2020	KAILASH CHANDRA KHANDAL VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
360	WP(C)/0008287/2020	CHANDRAMANI PARIJA VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
361	WP(C)/0008288/2020	SISIR KUMAR SATAPATHY VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
362	WP(C)/0008289/2020	SNEHALATA SWAIN VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
363	WP(C)/0008290/2020	NIRANJAN PRADHAN	ALOK KUMAR MOHAPATRA	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0008291/2020	DURGA CHARAN CHOUDHURY	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
365	WP(C)/0008292/2020	HEMANTA KUMAR SWAIN	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
366	WP(C)/0008293/2020	SANGRAM DEOBHANJ	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
367	WP(C)/0008294/2020	CHANDRASEKHAR SAMANTARAY	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
368	WP(C)/0008295/2020	MANGALU PATEL	JAGABANDHU SAHU	//
		VS	VS	0
		THE ENGINEER-IN-CHIEF, DEPT.OF WATER RESOURCES		//
369	WP(C)/0008296/2020	INDIAN FARMERS FERTILIZERS CO OPERATIVE LIMITED	W.S.MURDA PRASANNA SARANGI	//
		VS	VS	0
		STATE POLLUTION CONTROL BOARD		//
370	WP(C)/0008297/2020	SEBAKA CHANDRA PRADHAN	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0008298/2020	UMAKANTA PRADHAN	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0008299/2020	TILOTTAMA PADHI	SURYA PRAKASH MANAGARAJ	//
		VS	VS	0
		BRANCH MANAGER KEONJHAR		//
373	WP(C)/0008300/2020	KISHORE MUDULI	SURYA NARAYANN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0008301/2020	KANHU CHARAN PARIDA	LAXMI KANTA MOHANTY	//
		VS	VS	0

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375	WP(C)/0008302/2020	STATE OF ODISHA BIJAYA KUMAR NAYAK VS	SURYA NARAYAN PATNAIK VS	// // 0
376	WP(C)/0008303/2020	STATE OF ODISHA GOURANGA DIKHITA VS	M/S.GIRIDHARI SINGH VS	// // 0
377	WP(C)/0008304/2020	SUPERINTENDENT OF POLICE BHADRAK SURYANARAYN SAHU VS	SURYA NARAYANN PATNAIK VS	// // 0
378	WP(C)/0008305/2020	STATE GOVT.OF ODISHA GOVERNING BODY OF MAA KALIKAI SANSKRITIKORABEN LENKA VS	M/S.CORABEN LENKA VS	// // 0
379	WP(C)/0008306/2020	STATE OF ODISHA GOOPANGANA PADHY VS	PRAVA RANJAN MISHRA VS	// // 0
380	WP(C)/0008307/2020	CHIEF MANAGER, ANDHRA BANK P.GEETANJALI SENAPATI VS	AMIT PRASAD BOSE VS	// // 0
381	WP(C)/0008308/2020	STATE BANK OF INDIA DINABANDHU MALLIK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
382	WP(C)/0008309/2020	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
383	WP(C)/0008310/2020	STATE OF ODISHA SANDHYARANI ROUTARAY VS	RANJAN KUMAR ROUT VS	// // 0
384	WP(C)/0008311/2020	STATE OF ODISHA PRASANT KUMAR ROUT VS	M/S. M.R.MAHAPATRA VS	// // 0
385	WP(C)/0008312/2020	STATE OF ODISHA DHANESWAR JENA VS	CHITTARANJAN PATTNAIK VS	// // 0
		STATE OF ODISHA		//

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386	WP(C)/0008313/2020	SUBASH CHANDRA BHOI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
387	WP(C)/0008314/2020	RAMESH CHANDRA PATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
388	WP(C)/0008315/2020	FATU MAJHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
389	WP(C)/0008316/2020	RABINDRA PRASAD BARIK VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
390	WP(C)/0008317/2020	MANAS KUMAR RATH VS STATE OF ODISHA	SISIR DAS VS	// 0 //
391	WP(C)/0008318/2020	DURYADHAN SAHOO VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
392	WP(C)/0008319/2020	SURYAKANTI SAHU VS STATE OF ORISSA	S.K.MOHANTY VS	// 0 //
393	WP(C)/0008320/2020	HARI MOHAN SAHOO VS STATE OF ODISHA	M/S. SAPAN KUMAR PAL VS	// 0 //
394	WP(C)/0008321/2020	MANOJA KUMAR SAHOO VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
395	WP(C)/0008322/2020	M/S.D.N.S.FUNTECH VS BRAHMAPUR DEVELOPMENT AUTHORITY	M/S.PRASANTA KUMAR NANDA VS	// 0 //
396	WP(C)/0008323/2020	BASUDEV MISHRA VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
397	WP(C)/0008324/2020	PREMASILA SUNA	M/S.HEMANTA KUMAR MOHANTA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0008325/2020	MADHUSMITA BISWAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0008326/2020	MANJULA PANDA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0008327/2020	DILLIP KUMAR AGARWAL @ AGARWALLA	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0008328/2020	PUSPALATA PRADHAN	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0008329/2020	SUSRI SANGITA SAHOO	SOUBHAGYA S.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0008330/2020	MANABA ROUT @ RAUTA	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0008331/2020	KHETRAMANI MISHRA	SUSANTA KUMAR BARAL	//
		VS	VS	0
		THE CONTROLLER OF EXAMINATION		//
405	WP(C)/0008332/2020	CHANDRACHUD DUTTA	DEBASIS PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0008333/2020	NARENDRA SAHOO	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0008334/2020	PRADIPTA KUMAR DAS	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
408	WP(C)/0008335/2020	KULAMANI DAS	SAMEER KUMAR DAS	//
		VS	VS	0

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		STATE OF ODISHA		//
409	WP(C)/0008336/2020	SATYABHUSAN PATTNAYAK	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
410	WP(C)/0008337/2020	GOURANGA CHARAN DOBAI	TUSAR KUMAR MISHRA	//
		VS	VS	0
		COMMISSIONER, LAND RECORDS AND SETTLEMENT-CUM-CONSOLIDATION		//
411	WP(C)/0008338/2020	SITANSU PAL	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
412	WP(C)/0008339/2020	GOURANGA CHARAN DOBAI	TUSAR KUMAR MISHRA	//
		VS	VS	0
		COMMISSIONER, LAND RECORDS AND SETTLEMENT-CUM-CONSOLIDATION		//
413	WP(C)/0008340/2020	BIRASINGH MUNDA	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
414	WP(C)/0008341/2020	SANTOSH MUNDA	PRAFULLA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
415	WP(C)/0008342/2020	GEE BEE NIRMANA COMPANY PVT.LTD.	GOKULANANDA MOHAPATRA	//
		VS	VS	0
		TAHASILDAR, BBSR		//
416	WP(C)/0008343/2020	RANJAN DEHURI	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
417	WP(C)/0008344/2020	BRAHMANANDA DAS	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
418	WP(C)/0008345/2020	SOMANATH SAHOO	H.N.MOHAPATRA	//
		VS	VS	0
		JAGANNATH TEMPLE MANAGING COMMITTEE		//
419	WP(C)/0008346/2020	CHOUDHURY MANOJ KUMAR SAHU	KSHIRODA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//

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420	WP(C)/0008347/2020	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
421	WP(C)/0008348/2020	SMRUTI RANJAN PARIDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
422	WP(C)/0008349/2020	KIRAN KUMAR PRADHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //
423	WP(C)/0008350/2020	DHANESWAR SWAIN VS ORISSA STTE ROAD TRANSPORT CORPORATION	SIDHESWAR MALLIK VS	// 0 //
424	WP(C)/0008351/2020	DIPAK KAR VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
425	WP(C)/0008352/2020	BHARAT FLYASH BRICKS VS SUPERINTENDING ENGINEER-CUM-ELECTRICAL INSPECTOR-CUM-APPELLATE AUTHORITY	S.N.BISWAL VS	// 0 //
426	WP(C)/0008353/2020	BHARAT BHUSAN SINGH VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
427	WP(C)/0008354/2020	SANDHYARANI SINGH VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
428	WP(C)/0008355/2020	MARKANDA SAHOO VS THE S.D.O.(ELECTIRCAL)-CUM-ASSESSING OFFICER (CESU)	S.N.BISWAL VS	// 0 //
429	WP(C)/0008356/2020	GOLAKABIHARI SUNDARA VS STATE OF ODISHA	M/S.UMAKANT SAHOO VS	// 0 //
430	WP(C)/0008357/2020	BRUNDABAN PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
431	WP(C)/0008358/2020	ANIL KUMAR DAS	G.RANI DORA	//

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		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0008359/2020	PAPUNA MALLICK	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		D.G. AND I.G.OF POLICE, ODISHA		//
433	WP(C)/0008360/2020	SATYABAN SAHU	M/S. PRADEEPTA KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0008361/2020	JADUNATH MALLICK	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0008362/2020	PRABHAKAR BEHERA	M/S.PRADEEPTA KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0008363/2020	TARAKANTA BISWAL	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0008364/2020	DR.PANCHANAN SAHOO	PRAMOD KUMAR ROUTRAY	//
		VS	VS	0
		SUBHASHREE SAHOO		//
438	WP(C)/0008365/2020	PRAMATH KUMAR MALLICK	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
439	WP(C)/0008366/2020	ANGUL SUB DIVISION CRICKET ASSOCIATION	S.K.JOSHI	//
		VS	VS	0
		ANGUL DISTRICT CRICKET ASSOCIATION		//
440	WP(C)/0008367/2020	PRANDEV DOCTOR PATRO	JAJATI KISHORE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0008368/2020	SUKANTA KUMAR SWAIN	SURESH KUMAR CHOUDHURY	//
		VS	VS	0
		HONBLE MINISTER LAW, GOVT.OF ODISHA		//
442	WP(C)/0008369/2020	SUKANTA SUBUDHI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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		STATE OF ODISHA		//
443	WP(C)/0008370/2020	M/S BAJWA INFRASTRUCTURE PVT.LTD.	PRABODHA CH.NAYAK	//
		VS	VS	0
		STEEL AUTHORITY OF INDIA LTD.		//
444	WP(C)/0008371/2020	BIRANCHI PATEL	SHAKTI PRAKASH MOHANTY	//
		VS	VS	0
		THE LAND ACQUISITION OFFICER,SUNDARGARH		//
445	WP(C)/0008372/2020	CHHABI NAYAK	SRIKANTA KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
446	WP(C)/0008373/2020	BIHARILAL BARIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
447	WP(C)/0008374/2020	BIJAY KUMAR JENA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
448	WP(C)/0008375/2020	RAMESH CH.KUND	JYTORIMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
449	WP(C)/0008376/2020	KESHAB CH.PARHI	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
450	WP(C)/0008377/2020	SK.MEHISURAL HAQUE	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
451	WP(C)/0008378/2020	RAJESH AGARWAL	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
452	WP(C)/0008379/2020	NARAYAN SAHOO	DINABANDHU NAYAK	//
		VS	VS	0
		THE PRINCIPAL CUM DEAN S.C.B MEDICAL COLLEGE AND HOSPITAL		//
453	WP(C)/0008380/2020	BANANI PUSPITA DAS	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//



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454	WP(C)/0008381/2020	SK.MAMTAZ ALI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
455	WP(C)/0008382/2020	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
456	WP(C)/0008383/2020	SOUMYA RANJAN JENA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
457	WP(C)/0008384/2020	NANDA KISHORE SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
458	WP(C)/0008385/2020	BRAJA GOPAL JENA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
459	WP(C)/0008386/2020	SUPRIYA SWAGATIKA PANDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
460	WP(C)/0008387/2020	ASHISH KUMAR SAMANTARAY @ ASHISH SAMANTARAY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
461	WP(C)/0008388/2020	PRAKASH CHANDRA BARIK VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
462	WP(C)/0008389/2020	PRASANT BARIK VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
463	WP(C)/0008390/2020	SUBAL KISHORE SWAIN VS UNION OF INDIA	M/S.K.C.MAJHI VS	// 0 //
464	WP(C)/0008391/2020	SANTOSH PATRA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
465	WP(C)/0008392/2020	JAYANTA KUMAR PARIDA	M/S.K.C.MAJHI	//

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		VS	VS	()
		UNION OF INDIA		//
466	WP(C)/0008393/2020	PURNA CHANDRA DASH	SUKANTA KUMAR DALAI	//
		VS	VS	()
		STATE OF ODISHA		//
467	WPCRL/0000032/2020	SUBASH CHANDRA DASH	SANTOSH KUMAR MOHANTY	//0
		VS	VS	()
		STATE OF ODISHA		//
468	WPCRL/0000033/2020	ARJUN BEHERA	RASHMI RANJAN MISHRA	//0
		VS	VS	()
		STATE OF ORISSA		//
469	ABLAPL/0003176/2020	TIKI @ AKASH BEHERA	PRASANNA KUMAR MOHANTY	NEMALO /104 /2019
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0003177/2020	ANANDA BERA	MANORANJAN MISHRA	MARINE PST TALCHUA /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0003178/2020	DILLIP KUMAR MOHANTY	GYANESWAR SATAPATHY	SIMULIA /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0003179/2020	DEBENDRA KUMAR SATPATHY	B.B.SWAIN	BADAGODA P.S. /404 /2019
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0003180/2020	SANJAY KUMAR SARANGI	B.B.SWAIN	BADAGODA P.S. /404 /2019
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0003181/2020	RAPA NAHAK @ NAYAK	N.K.LENKA	RANPUR /229 /2014
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0003182/2020	GOURI SANKAR JENA	KALI PRASANNA MISHRA	ASKA /21 /2020
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0003183/2020	ABHIMANYU MALLIK	JAGABANDHU SAHU	//0
		VS	VS	()

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477	ABLAPL/0003184/2020	STATE OF ODISHA SHRIKANTA DAS VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /304 /2019 ()
478	ABLAPL/0003185/2020	STATE OF ODISHA CHATURBHUJA PADHAN VS	JAGABANDHU SAHU VS	// GAISILET /26 /2020 ()
479	ABLAPL/0003186/2020	STATE OF ODISHA NARI @ NARU @ NARROTTAM NANDA GOSWAMI VS	AMULYA RATNA PANDA VS	// BETNOTI /26 /2020 ()
480	ABLAPL/0003187/2020	STATE OF ODISHA BUDHIA TUDU VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /18 /2020 ()
481	ABLAPL/0003188/2020	STATE OF ODISHA BIMALA RANA VS	MOHENDRA KUMAR MOHAPATRO VS	// MARKAT NAGAR /15 /2020 ()
482	ABLAPL/0003189/2020	STATE OF ODISHA BISHWAJIT PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// NAYAPALLI P.S. /69 /2020 ()
483	ABLAPL/0003190/2020	STATE OF ODISHA TILESWAR NAIK VS	SANTOSH KUMAR DASH VS	// DORAGUDA PS /23 /2020 ()
484	ABLAPL/0003191/2020	STATE OF ODISHA GANESWAR KANHAR VS	JUGALA KISHORE PANDA VS	// NABARANGAPUR TOWN /48 /2020 ()
485	ABLAPL/0003192/2020	STATE OF ODISHA MANOJ KUMAR MAHAPATRA VS	JYOTIRMAYA SAHOO VS	// SARANAKUL /16 /2020 ()
486	ABLAPL/0003193/2020	STATE OF ODISHA PRASANTA KUMAR BEHERA @ PRASANTA BEHERA VS	SHIRANJAN HOTA VS	// REAMAL /84 /2019 ()
487	ABLAPL/0003194/2020	STATE OF ODISHA DOLA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// KANKADAHAD /05 /2020 () //

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488	ABLAPL/0003195/2020	K.DWIJARAJ PATRO VS T.LAKSHMAN RAO	TANMAY MISHRA VS	// ()
489	ABLAPL/0003196/2020	S.K.JAIRUDDIN VS STATE OF ODISHA	ABHISEK MOHANTY VS	PURUNAKATAK /25 /2020 () //
490	ABLAPL/0003197/2020	TAPAS JENA VS STATE OF ODISHA	RANJAN KU NAYAK VS	FATEGARH /178 /2019 () //
491	ABLAPL/0003198/2020	BISWAJIT BAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /47 /2020 () //
492	ABLAPL/0003199/2020	NILAMADHABA ROUTA VS STATE OF ODISHA	S.S.RAY-2 VS	HINJILI (ASKA) /60 /2020 () //
493	ABLAPL/0003200/2020	SATYASUNDAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SIMULIA /49 /2020 () //
494	ABLAPL/0003201/2020	KARITIK DAS @ BIJAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /40 /2020 () //
495	ABLAPL/0003202/2020	BULU PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	NIHALPRASAD /21 /2020 () //
496	ABLAPL/0003203/2020	BANAMALI NAIK VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	// () //
497	ABLAPL/0003204/2020	PANCHANAN BISOI VS STATE OF ODISHA	B.N.PANDA-2 VS	DHARMASALA /217 /2019 () //
498	ABLAPL/0003205/2020	PRAMOD SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /43 /2020 () //
499	ABLAPL/0003206/2020	NIMAI CHARAN BISWAL @ TAPU	PRADEEP KUMAR DAS	BHADRAK RURAL /690 /2016

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		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0003207/2020	SUSANTA PRADHAN	NIRANJAN SINGH (1)	PURI SADAR /86 /2012
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0003208/2020	SAROJ KUMAR SAMANTARA	NIRANJAN SINGH (1)	ORIENT /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0003209/2020	RAGHUNATH DAS	PRAVASH CHANDRA JENA	TALASARI MARINE /41 /2018
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0003210/2020	MINA @ SARASWATI PARIDA	MOHENDRA DALAI	PURIGHAT /35 /2020
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0003211/2020	DESH RANJAN MOHANTY	S.K.ROUT	KENDRAPARA /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0003212/2020	SASHIBHUSAN TRIPATHY	P.K.DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0003213/2020	RAJENDRA PRASAD KAR	PRADIP KUMAR DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0003214/2020	SAMEER RANJAN TRIPATHY	P.K.DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0003215/2020	SARAT KUMAR SETHY	SATYA RANJAN PATI	CHAMAKHANDI /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0003216/2020	ABHIMANYU @ ABHI MALLIK	SARAT KUMAR JENA	KHALLIKOTE /75 /2020
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0003217/2020	ANJALI TANTI @ MINI	SATYA NARAYAN MISHRA-4	CHITRAKONDA /159 /2019
		VS	VS	()

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511	ABLAPL/0003218/2020	STATE OF ODISHA BABU MALIK VS	PAMODA KUMAR MISHRA VS	// RAJKANIKA /47 /2020 ()
512	ABLAPL/0003219/2020	STATE OF ODISHA RAJAN BEHERA VS	SARAT KUMAR JENA VS	// KHALLIKOTE /75 /2020 ()
513	ABLAPL/0003220/2020	STATE OF ODISHA TAPAS KUMAR NAYAK VS	L.BHUYAN VS	// BONTH /5 /2018 ()
514	ABLAPL/0003221/2020	STATE OF ODISHA MALATI BURUDI VS	SATYA NARAYAN MISHRA-4 VS	// ORKEL /187 /2019 ()
515	ABLAPL/0003222/2020	STATE OF ODISHA BEER SINGH VS	NILAKANTHA DAS VS	// KHALLIKOTE /243 /2019 ()
516	ABLAPL/0003223/2020	STATE OF ODISHA PAKASH BARIK VS	SAMARENDRA BAHADUR VS	// BANSADA /283 /2019 ()
517	ABLAPL/0003224/2020	STATE OF ODISHA MADHA ROUT @ MADHABI DAS VS	BALARAM NAYAK VS	// RAJNAGAR /24 /2020 ()
518	ABLAPL/0003225/2020	STATE OF ODISHA MITHUN @ BALAKRUSHNA ROUT VS	AMIT KU NATH VS	// ANGUL TOWN /837 /2019 ()
519	ABLAPL/0003226/2020	STATE OF ODISHA RARANISEN PANDEY @ TARANI PANDEY VS	AJAY KUMAR JENA VS	// GAISILET /36 /2020 ()
520	ABLAPL/0003227/2020	STATE OF ODISHA ASHA DEVI VS	RABINARAYAN BEHERA VS	// PLANTSITE /23 /2018 ()
521	ABLAPL/0003228/2020	STATE OF ODISHA GAJENDRA BEHERA VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// TALABANIA /5 /2020 () //

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522	ABLAPL/0003229/2020	RAJESH BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SAHID NAGAR P.S. /116 /2020 () //
523	ABLAPL/0003230/2020	BIDYADHAR CHINARA VS STATE OF ODISHA	AMIT KU NATH VS	BANTALA /38 /2020 () //
524	ABLAPL/0003231/2020	SUBHAM DASH VS STATE OF ODISHA	BISWAJIT NAYAK VS	CAPITAL P.S. /94 /2020 () //
525	ABLAPL/0003232/2020	BANA BARAD VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /35 /2020 () //
526	ABLAPL/0003233/2020	RABINARAYAN NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY - 5 VS	JAGANNATHA PRASAD /202 /2019 () //
527	ABLAPL/0003234/2020	SANGRAM KESHARI MOHAPATRA VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	KUJANGA /46 /2020 () //
528	ABLAPL/0003235/2020	KESHAB CHARAN DALAI VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	KUJANGA /48 /2020 () //
529	ABLAPL/0003236/2020	P.DEEPAK @ JOHNNY @ JANU VS STATE OF ODISHA	BISWAJIT NAYAK VS	JATNI P.S. /42 /2020 () //
530	ABLAPL/0003237/2020	SANGITA DEBATA @ SANGITA RANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /51 /2020 () //
531	ABLAPL/0003238/2020	RAGHAB SIYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /45 /2020 () //
532	ABLAPL/0003239/2020	BHAGYASHREE OJHA VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /33 /2020 () //
533	ABLAPL/0003240/2020	PRATAP SAMAL	SUBRAT SATPATHY	LALBAG /16 /2020

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		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0003241/2020	SARAT KUMAR SETHY @ SARAT SETHI	SATYA RANJAN PATI	CHAMAKHANDI /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0003242/2020	PRAMILA SAHOO	SUNIL KUMAR SWAIN	FATEGARH /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0003243/2020	SK.SABBIR @ SK.SABIR	BASUDEV BARIK	BYREE /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0003244/2020	BISWANATH MOHAPATRA	BHAKTA BHUSAN BARIK	DHAULI PS /180 /2019
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0003245/2020	KISHORE MAJHI	DEEPAK KU SAHOO	MAHAKALPARA /84 /2017
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0003246/2020	SWOYANGA PRAVA DEBATA	DEEPAK KU SAHOO	PATKURA /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0003247/2020	DILIP KUMAR SAHOO	SUNIL KUMAR SWAIN	FATEGARH /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0003248/2020	RAMESH KUMAR SAHOO	SUNIL KUMAR SWAIN	FATEGARH /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0003249/2020	SATYA PAIKARAY @ SATYA PAIKRAY	JYOTIRMAYA SAHOO	JANKIA P.S. /9 /2014
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0003250/2020	GOPAL KUMAR PUNCH	SHAKTIDHAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0003251/2020	BABURAM MALIK	PRAMODA KUMAR MISHRA	AUL /45 /2020
		VS	VS	()



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545	ABLAPL/0003252/2020	STATE OF ODISHA DEEPAK KUMAR PRADHAN VS	MANOJ KUMAR PANDA VS	// DARINGBADI /25 /2020 ()
546	ABLAPL/0003253/2020	STATE OF ODISHA ROSALIN MOHANTY VS	SANGRAMJIT PANDA VS	// TANGI (KHURDA) /295 /2019 ()
547	ABLAPL/0003254/2020	STATE OF ODISHA DINABANDHU KANHAR VS	AMULYA RATNA PANDA VS	// MANAMUNDA /75 /2019 ()
548	ABLAPL/0003255/2020	STATE OF ODISHA MALATI PATRA VS	ASHOK DAS VS	// MAHILA (BERHAMPUR) /4 /2019 ()
549	ABLAPL/0003256/2020	STATE OF ODISHA ASHESHA KUMAR JENA VS	J.R.DASH VS	// KHAIRA /41 /2020 ()
550	ABLAPL/0003257/2020	STATE OF ODISHA BHANJAKISHORE BARIK VS	B.R.SWAIN VS	// BANSADA /43 /2020 ()
551	ABLAPL/0003258/2020	STATE OF ODISHA SUBASH SAMAL @ SUBAS CHANDRA SAMALM.SWAIN VS	VS	// BANKI /261 /2016 ()
552	ABLAPL/0003259/2020	STATE OF ODISHA SK.ATTO @ SK.ATU VS	SAMVIT MOHANTY VS	// KUJANGA /44 /2020 ()
553	ABLAPL/0003260/2020	STATE OF ODISHA DASARATHI PRADHAN @ DASHARATHI PRADHAN VS	SURNAKANTA DWIBEDI VS	// FATEGARH /21 /2020 ()
554	ABLAPL/0003261/2020	STATE OF ODISHA RAJ KISHORE SETHY @ RAJUA VS	SAMVIT MOHANTY VS	// RAGHUNATHPUR /7 /2020 ()
555	ABLAPL/0003262/2020	STATE OF ODISHA GULSAN @ SOYAM NAYAK VS STATE OF ODISHA	KALPATARU MISHRA VS	// SAHID NAGAR P.S. /87 /2020 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :02/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
556	ABLAPL/0003263/2020	GOURI SANKAR SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	BANAPUR P.S. /61 /2020 () //
557	ABLAPL/0003264/2020	PRAKASH GHADEI VS STATE OF ODISHA	UMAKANTA SAHOO VS	BHANJANAGAR /249 /2009 () //
558	ABLAPL/0003265/2020	MANJULATA JENA @ MANJULA JENA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CHOUDWAR /269 /2014 () //
559	ABLAPL/0003266/2020	ABDUL KHATIM @ BHOLU VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	KISSANNAGAR PS /160 /2019 () //
560	ABLAPL/0003267/2020	ANANTA GIRI VS STATE OF ODISHA	A.MOHANTA VS	PANDAPADA /19 /2020 () //
561	WPC(OA)/0000615/2015	ASHOK KUMAR DAS VS RDC, CUTTACK	M/S.S.S.K.SUBUDHI VS	// () //
562	WPC(OA)/0000734/2018	SARITA NANDA VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// () //
563	WPC(OA)/0001878/2016	JAHNABI PATNAIK VS DIRECTOR,ELEMENTARY EDUCATION	M/S.KRISHNA CHANDRA SAHU VS	// () //
564	WPC(OAC)/0000618/2019	SAMIR RANJAN SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
565	WPC(OAC)/0001052/2013	SAMIR RANJAN SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
566	WPC(OAC)/0001096/2016	NIRANJAN SASANI VS STATE OF ODISHA	M/S.BIBEKANANDA BAISAKH VS	// () //
567	WPC(OAC)/0001097/2016	BARUNA MAHALIK	M/S.BIBEKANANDA BAISAKH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
568	WPC(OAC)/0001099/2016	SANATAN ROUT	M/S.BIBEKANANDA BAISAKH	//
		VS	VS	0
		STATE OF ODISHA		//
569	WPC(OAC)/0001101/2016	SNEHANJALI PANDA	M/S.BIBEKANANDA BAISAKH	//
		VS	VS	0
		STATE OF ODISHA		//
570	WPC(OAC)/0001324/2019	RASHMIKANTA BHUMIJ	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
571	WPC(OAC)/0001325/2019	BHOLANATH NAIK	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
572	WPC(OAC)/0002426/2018	KAMALAKANTA PANDA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
573	WPC(OAC)/0003584/2014	ANANTA CHARAN BAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
574	CONTC(CPC)/0000191/2019	PRABIR KUMAR DAS	SUVASHISH PATTANAİK	//
		VS	VS	0
		DR.PRAMOD KUMAR MEHERDA		//

# ORISSA HIGH COURT

MISC CASES FILED on :02/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	16/2020 STREV/8/2020	M/S. OM SRI LAXMI GANESH CASHEW INDUSTRIES-MP	J.M.PATTNAIK
2	17/2020 STREV/8/2020	M/S. OM SRI LAXMI GANESH CASHEW INDUSTRIES-MP	J.M.PATTNAIK
3	22/2020 OJC/11568/1999	JUGAL KISHORE ROY-MP	M/S.B.H.MOHANTY
4	23/2020 JCRLA/45/2018	HOMSINGH SABAR-MP	ADV
5	32/2020 RFA/42/2009	KHALIKUN NISHA-MP	M/S.SK.AZIZ
6	68/2020 CRLMP/335/2020	SUDHANSU SEKHAR JENA-MP	JAYASINGH BEHERA
7	69/2020 CRLMP/342/2020	SYED ARIF RAZA-MP	SARATHI JYOTI MOHANTY
8	70/2020 CRLMP/345/2020	BANAMALI NAYAK-MP	RABINDRA KUMAR SAHOO
9	71/2020 CRLMP/346/2020	AMARENDRA SAMAL-MP	CHITTARANJAN DASH
10	72/2020 CRLMP/347/2020	SANJAYA KUMAR PANDA-MP	PRAVASHA PUJAREE PARIDA
11	95/2020 WPC(OAC)/1100/2016	BISWANATH MALLIK@BISWAJIT MALLIK-MP	M/S.BIBEKANANDA BAISAKH
12	96/2020 WPC(OAC)/1099/2016	SANATAN ROUT-MP	M/S.BIBEKANANDA BAISAKH
13	97/2020 WPC(OAC)/1097/2016	BARUNA MAHALIK-MP	M/S.BIBEKANANDA BAISAKH
14	98/2020 WPC(OAC)/1101/2016	SNEHANJALI PANDA-MP	M/S.BIBEKANANDA BAISAKH
15	99/2020 WPC(OAC)/1052/2013	SAMIR RANJAN SAHOO-MP	SIDHESWAR MALLIK
16	100/2020 WPC(OAC)/1052/2013	SAMIR RANJAN SAHOO-MP	SIDHESWAR MALLIK
17	101/2020 WPC(OAC)/3584/2014	ANANTA CHARAN BAL-MP	BIRAJA PRASANNA SATAPATHY
18	102/2020 WPC(OAC)/3584/2014	ANANTA CHARAN BAL-MP	BIRAJA PRASANNA SATAPATHY
19	108/2020 RPFAM/221/2018	AMAR MOHAPATRA-MP	M/S.BISWAJIT NAYAK
20	109/2020 RPFAM/73/2020	PRIYABRATA BEHERA-MP	SANJEEV UDGATA
21	110/2020 RPFAM/74/2020	RANJAN KU.SAHOO-MP	JAGNYA PRAKASH PARIDA
22	111/2020 RPFAM/74/2020	RANJAN KU.SAHOO-MP	JAGNYA PRAKASH PARIDA
23	112/2020 RPFAM/75/2020	AMRESH PATTNAIK-MP	BIKRAM CHARANA GHADAI
24	113/2020 RPFAM/75/2020	AMRESH PATTNAIK-MP	BIKRAM CHARANA GHADAI
25	114/2020 RPFAM/76/2020	BASIR KHAN-MP	S.K.NAYAK (2)
26	160/2020	ARATI DAS CHOUDHURY-MP	M/S.D.P.MOHANTY

27	RSA/82/2020 161/2020	RIGHU KERKETTA-MP	M/S.UPENDRA KU.SAMAL
28	RSA/249/2017 162/2020	MAYADHAR MOHARANA-MP	BIBEKANANDA BHUYAN
29	RSA/83/2020 163/2020	SATYANARAYAN MAHANA-MP	M/S.GAUTAM MISRA
30	RSA/153/2018 164/2020	RAMSONI BHAGAT-MP	M/S.SAMIR KU.MISHRA
31	RSA/433/2016 199/2020	PRABHAT KUMAR NANDA-MP	SOMANATH SATAPATHY
32	BLAPL/811/2020 200/2020	SANKAR DAKUA-MP	D.R.NANDA
33	BLAPL/2053/2020 203/2020	ASHOK KU.SUNDARAY-MP	M/S ASWIN.K. DAS,B.R. TRIPATHY,M/S. PRADIPTA VE
34	BLAPL/6022/2018 204/2020	NIRUPAMA SUNDARAY-MP	M/S A.K. DAS,S. DAS,B.R. TRIPATHY
35	BLAPL/6023/2018 206/2020	PURNIMA DAS-MP	BISIKESAN PRADHAN
36	BLAPL/2070/2020 207/2020	MAHESWAR PATASANI @ CHINTU-MP	RAMANI KANTA PATTANAIAK
37	BLAPL/2090/2020 217/2020	UNION OF INDIA-MP	M/S.ANINDYA KU. MISHRA
38	FAO/281/2016 218/2020	UNION OF INDIA-MP	M/S.ANINDYA KU.MISHRA
39	FAO/227/2017 219/2020	GAGAN BIHARI NAYAK-MP	SABGRAM JENA
40	FAO/278/2020 220/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.	MR.T.C.MURMANTARAY
41	FAO/258/2020 221/2020	PRASANTA KU.TRIPATHY-MP	MAHENDRA KUMAR SAHOO
42	FAO/288/2020 222/2020	BINATI MISHRA-MP	MAHENDRA KUMAR SAHOO
43	FAO/289/2020 223/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI
44	FAO/887/2019 224/2020	PURNIMA BISWAS-MP	SAMBIT DAS
45	FAO/290/2020 233/2020	HALADHAR NAYAK-MP	PRATYUSHA NAIDU
46	CRLREV/181/2020 234/2020	SUSANTA KUMAR MOHAPATRA-MP	P.K.MAHARAJ
47	CRLREV/182/2020 235/2020	PRIYABRATA BISWAL-MP	PRASANTA KUMAR JENA
48	CRLREV/184/2020 236/2020	PRIYABRATA BISWAL-MP	PRASANTA KUMAR JENA
49	CRLREV/185/2020 237/2020	PRIYABRATA BISWAL-MP	PRASANTA KUMAR JENA
50	CRLREV/186/2020 238/2020	LENKA VASU @ L.VASU-MP	P.V.BALAKRISHNA
51	CRLREV/187/2020 248/2020	BELAMATI SETHI-MP	JUGALA KISHORE PANDA
52	WA/164/2020 249/2020	RAJIB KU.PARIDA-MP	PRAFULLA KUMAR RATH
53	WA/165/2020 250/2020	RENU SETHI-MP	NILAMADHAB BISOI
54	WA/166/2020 256/2020	GAYATRI DEVI IRANI-MP	ASHOK KUMAR DASH
55	CMP/179/2020 257/2020	HEMANTA KUMAR DAS-MP	SAROJ KUMAR ACHARYA
56	CMP/243/2020 258/2020	RAMESH @ RAMESH CHANDRA SAHOO-MP	D.P.MOHANTY
57	CMP/244/2020 260/2020	SANTOSH @ SANTOSH KUMAR MEHER-MP	N.C.PATI
	CMP/245/2020		

58	261/2020 CMP/246/2020	SUBASINI PATRA-MP	AMIT PRASAD BOSE
59	262/2020 CMP/247/2020	S.K SAUKAT-MP	SHIB SHANKAR MOHANTY
60	263/2020 CMP/248/2020	BAD SUKHULAL SAHOO-MP	ANUPAM DASH
61	264/2020 CMP/249/2020	SATYANARAYAN TARAI-MP	BIREN SANKAR TRIPATHY
62	268/2020 MACA/162/2020	DIVISIONAL MANAGER, N/S. NATIONAL INSURANCE CO.LTD.-MP	ANURAMBINGH
63	269/2020 MACA/163/2020	AJAYA DAS-MP	PRADEEP KUMAR MISHRA
64	270/2020 MACA/164/2020	R.B.RAKESH DEVDARSHAN-MP	PRADEEP KUMAR MISHRA
65	271/2020 MACA/164/2020	R.B.RAKESH DEVDARSHAN-MP	PRADEEP KUMAR MISHRA
66	272/2020 MACA/166/2020	SAGAR BIRUA-MP	BHARART CHANDRA PATRA
67	273/2020 MACA/167/2020	AJAYA KUMAR DAS-MP	BIRANCHI NARAYAN RATH
68	274/2020 MACA/168/2020	DANEI KHILAR-MP	RAMESH CHANDRA BEHERA
69	275/2020 MACA/169/2020	ORIENTAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
70	276/2020 MACA/171/2020	UNITED INDIA INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
71	277/2020 MACA/173/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
72	278/2020 MACA/174/2020	PRASANTA NAYAK-MP	SATYABHUSAN DAS
73	306/2020 RVWPET/155/2020	COMMISSIONER OF SALES TAX, ODISHA-MP	S.C.(COMMERCIAL TAXES)
74	307/2020 RVWPET/156/2020	COMMISSIONER OF SALES TAX, ODISHA-MP	S.C. (COMMERCIAL TAXES)
75	308/2020 RVWPET/157/2020	COMMISSIONER OF SALES TAX. PDOSJA-MP	S.C. (COMMERCIAL TAXES)
76	309/2020 RVWPET/158/2020	STATE OF ODISHA-MP	SR. S.C. (S AND ME)
77	310/2020 RVWPET/158/2020	STATE OF ODISHA-MP	SR. S.C. (S AND ME)
78	311/2020 RVWPET/159/2020	JAYANTA KU.KHAMARI-MP	PRASANTA KUMAR TRIPATHY
79	312/2020 RVWPET/160/2020	INDIAN OIL CORPORATION LTD.-MP	PITAMBAR ACHARYA
80	313/2020 RVWPET/160/2020	INDIAN OIL CORPORATION LTD.-MP	PITAMBAR ACHARYA
81	314/2020 RVWPET/161/2020	INDIAN OIL CORPORATION LTD.-MP	PITAMBAR ACHARYA
82	315/2020 RVWPET/161/2020	INDIAN OIL CORPORATION LTD.-MP	PITAMBAR ACHARYA
83	316/2020 RVWPET/162/2020	STATE OF ODISHA-MP	A.G.A.
84	381/2020 CRLA/394/2017	SANHATIRAM MAHALI-MP	BIJAYA KUMAR BEHERA I
85	382/2020 CRLA/508/2017	MANASH RANJAN NAHAK-MP	M/S.S.S.PATTANAIAK,A.R.PRATIHARI,D.BISWAL,D.DAS
86	383/2020 CRLA/30/2019	BIJAY@CHUNGA MURMU-MP	ANUPAM DASH
87	384/2020 CRLA/180/2020	DHABAI @ SOUMYA RANJAN SWAIN-MP	PRAVASH CH.JENA
88	385/2020 CRLA/181/2020	SURESH KUMAR BEHERA-MP	DIPTI RANJAN BHOKTA
89	386/2020	SURESH KUMAR BEHERA-MP	DIPTI RANJAN BHOKTA

90	CRLA/181/2020 387/2020	SEIKH @ SHEIKH GAFOOR-MP	DIPTI RANJAN BHOKTA
91	CRLA/182/2020 388/2020	SEIKH @ SHEIKH GAFOOR-MP	DIPTI RANJAN BHOKTA
92	CRLA/182/2020 389/2020	PRAMOD BHOL-MP	DAYANANDA MOHAPATRA
93	CRLA/183/2020 390/2020	PRAMOD BHOL-MP	DAYANANDA MOHAPATRA
94	CRLA/183/2020 391/2020	GURU PR.SAHU-MP	M/S.PRASANT ROUTRAY
95	CRLA/402/2008 392/2020	TIRUPATI PANIGRAHI-MP	AMITAV BAGCHI
96	CRLA/184/2020 393/2020	RUPA DALABEHERA-MP	M/S.BASANTA KUMAR DAS
97	CRLA/205/2017 394/2020	BIJAYA SAHU-MP	MANAS CHAND
98	CRLA/185/2020 395/2020	BIJAYA SAHU-MP	MANAS CHAND
99	CRLA/185/2020 396/2020	PRAFULLA MALLIK-MP	M/S.SMRUTI RANJAN MOHAPATRA
100	CRLA/372/2016 397/2020	BHASKAR SAGAR-MP	BASUDEV MISHRA
101	CRLA/186/2020 398/2020	BHASKAR SAGAR-MP	BASUDEV MISHRA
102	CRLA/186/2020 399/2020	ANIL BEHERA-MP	M/S.D.ROUTRAY S.PATRO S.CHAMPATI
103	CRLA/719/2016 400/2020	PRASANTA KU.DAS-MP	M/S.M.R.MOHAPATRA
104	CRLA/189/2008 401/2020	KAINCHA @ RABINDRA KHATUA-MP	NIRANJAN LENKA
105	CRLA/188/2020 402/2020	KAINCHA @ RABINDRA KHATUA-MP	NIRANJAN LENKA
106	CRLA/188/2020 403/2020	KAINCHA @ RABINDRA KHATUA-MP	NIRANJAN LENKA
107	CRLA/188/2020 404/2020	SINGHNU @ MUKESH KISHAN-MP	DIPTIREKHA NANDA
108	CRLA/189/2020 419/2020	GOUTAM KUMAR MALLICK-MP	SAMIR KUMAR MISHRA
109	CRLMC/738/2020 420/2020	RAKESH PRASAD-MP	ARIJEET MISHRA
110	CRLMC/740/2020 422/2020	TALABJIT SINGH BHUMBER-MP	DEVASHIS PANDA
111	CRLMC/742/2020 423/2020	ASHOK MALIK-MP	ROHIT MAHATO
112	CRLMC/743/2020 424/2020	GADADHAR SENAPATI-MP	RAMESH CHANDRA OJHA
113	CRLMC/745/2020 425/2020	MURALIDHAR NAYAK-MP	ARIJEET MISHRA
114	CRLMC/748/2020 426/2020	RAJENDRA MISHRA-MP	M/S.AMIT PR.BOSE
115	CRLMC/3837/2016 427/2020	RAKESH PRASAD-MP	ARIJEET MISHRA
116	CRLMC/753/2020 428/2020	PANCHANAN MALLICK-MP	GOKULANANDA MOHAPATRA
117	CRLMC/754/2020 429/2020	SUSIL KUMAR PATNAIK-MP	ANUPAM DASH
118	CRLMC/759/2020 430/2020	ITISHREE NAIK-MP	ANIRUDHA DAS
119	CRLMC/3469/2019 431/2020	SOUMYA SWARUP DAS-MP	SAMIR KUMAR MISHRA
120	CRLMC/761/2020 432/2020	PARAMANANDA MALIK@TUNA MALIK-MP	M/S.PRABODHA CH.NAYAK
	CRLMC/764/2020		

121	433/2020 CRLMC/765/2020	RAMESH OJHA-MP	PANCHANAN PANIGRAHI
122	434/2020 CRLMC/766/2020	ASHOK BARIK-MP	PANCHANAN PANIGRAHI
123	3519/2020 WP(C)/8159/2020	PRHALLDA NAYAK-MP	SUBASH CHANDRA PUSPALAKA
124	3520/2020 WP(C)/8160/2020	PRAVATA KUMAR BARIK-MP	SUBASH CHANDRA PUSPALAKA
125	3521/2020 WP(C)/24034/2019	M/S.TRL KROSAKI REFRACTORIES LTD.-MP	M/S.SANDIPANI MISRA
126	3522/2020 WP(C)/8161/2020	BIRANJAN SWAIN-MP	M/S.PRASANNA KUMAR ROUSTRAY
127	3523/2020 WP(C)/8162/2020	DR.SAMITARANI MOHANTY-MP	M/S.MANMAYA KUMAR DASH
128	3524/2020 WP(C)/8163/2020	MANJUSHREE MUDULI-MP	B.S.TRIPATHY (1)
129	3525/2020 WP(C)/8164/2020	SANTOSH KUMAR SINGH-MP	SANJIB MOHANTY
130	3526/2020 WP(C)/8165/2020	KAMALAKANTA JENA-MP	SANJIB MOHANTY
131	3528/2020 WP(C)/8173/2020	ASHISH KUMAR NANDI-MP	M/S.SOUBHAGYA SWAIN
132	3529/2020 WP(C)/8175/2020	KAPI KETAN SWAIN-MP	TRILOCHAN NANDA
133	3530/2020 WP(C)/8175/2020	KAPI KETAN SWAIN-MP	TRILOCHAN NANDA
134	3531/2020 WP(C)/8176/2020	PRABIN KUMAR MAHALING-MP	TRILOCHAN NANDA
135	3532/2020 WP(C)/8176/2020	PRABIN KUMAR MAHALING-MP	TRILOCHAN NANDA
136	3533/2020 WP(C)/8177/2020	SADASIBA MOHANTY-MP	M/S.SURESH KUMAR JENA
137	3534/2020 WP(C)/8178/2020	MEGHNADA SAHU-MP	NIRMAL RANJAN ROUSTRAY
138	3535/2020 WP(C)/8181/2020	RAJKISHORE RAY-MP	M/S. AMAR PATTANAIAK
139	3536/2020 WP(C)/8184/2020	MANORANJAN SAHOO-MP	M/S.AMAR PATTANAIAK
140	3537/2020 WP(C)/8187/2020	BIDUSHI MADHUSMITA-MP	M/S.BIDYALOK MOHAPATRA
141	3538/2020 WP(C)/8190/2020	GOPINATH KAR-MP	M/S.BIDYALOK MOHAPATRA
142	3539/2020 WP(C)/8193/2020	SANTILATA BEHERA-MP	M/S. SIDHANT KUMAR JENA
143	3540/2020 WP(C)/8194/2020	BAIKUNTHA BEHERA-MP	ANJAN KUMAR BISWAL
144	3541/2020 WP(C)/8195/2020	BHARAT SAGAR CHHATAR-MP	M/S.S.K.JOSHI
145	3542/2020 WP(C)/8197/2020	KASHINATH DAS-MP	SIDHESWAR MALLIK
146	3543/2020 WP(C)/8203/2020	JAYANTI MAHANANDIA-MP	BIRAJA PRASANNA SATAPATHY
147	3544/2020 WP(C)/19546/2017	PRASANTA KUMAR BARIK-MP	M/S.DEVASHIS PANDA
148	3545/2020 WP(C)/8209/2020	SHREE MAA PRINTERS-MP	M/S.SUBHANKAR ROUT
149	3546/2020 WP(C)/8210/2020	M/S. VODAFONE IDEA LTD.-MP	JYOTI PRASAD PATRI
150	3547/2020 WP(C)/8211/2020	DR.SAMBHU SANKAR DEEP-MP	M/S.JAGABANDHU SAHU
151	3548/2020 WP(C)/8213/2020	DR.UTKAL NAIK-MP	ASHIS KUMAR MISHRA
152	3550/2020	TARANI SEN PATEL-MP	MANAS PATI



153	WP(C)/8223/2020 3552/2020	SHEELA NAYAK @ SHEELA SABHASUNDAR-MP	GAUTAM MISHRA
154	WP(C)/8225/2020 3553/2020	M/S.GANESH STATIONARY WORKS-MP	PRASANTA KUMAR SATAPATHY
155	WP(C)/8227/2020 3554/2020	BINOD KUMAR SWAIN-MP	M/S.BIRAJA PRASANNA SATAPATHY
156	WP(C)/8229/2020 3555/2020	RANJAN KUMAR MOHANTY-MP	M/S.SUSANTA KUMAR DASH
157	WP(C)/21638/2019 3556/2020	DURGA PRASAD SHEE-MP	M/S.SAMARENDRA PATTANAIAK
158	WP(C)/16448/2019 3557/2020	M/S. JAYD SUPERSTRUCTURES PVT.LTD.,-MP	PRASANNA KUMAR MISHRA
159	WP(C)/8230/2020 3558/2020	SANTOSH KUMAR JENA-MP	PRAFULLA KUMAR RATH
160	WP(C)/8231/2020 3559/2020	BHAJAMANA MALLIK-MP	PRASANNA KUMAR MISHRA
161	WP(C)/8232/2020 3560/2020	BABAJI CHANDRAN MALLIK @ BABAJI MALLIK-MP	PRASANNA KUMAR MISHRA
162	WP(C)/8233/2020 3561/2020	NILAMANI DAS-MP	PRASANNA KUMAR MISHRA
163	WP(C)/8235/2020 3563/2020	MANORANJAN SAHOO-MP	M/S.H.C.SAHOO
164	WP(C)/8237/2020 3564/2020	RABINDRA KUMAR DAS-MP	M/S.MAHESWAR MOHANTY
165	WP(C)/8239/2020 3565/2020	JASHOMATI ROUT-MP	MANOJ KUMAR MOHANTY
166	WP(C)/8248/2020 3566/2020	DRAUPADI DAS-MP	NRUSINGH CH. ROUT
167	WP(C)/1007/2020 3567/2020	JYOTIRANI SARANGI-MP	B.K.NAYAK
168	WP(C)/7953/2020 3569/2020	M/S.ASHA SHREE FROZEN FOOD PVT.LTD-MP	M/S.M.R.MOHAPATRA
169	WP(C)/8278/2020 3570/2020	SAROJ KUMAR ROUT-MP	L.BHUYAN
170	WP(C)/8279/2020 3571/2020	INDIAN FARMERS FERTILIZERS CO OPERATIVE LIMITED-MP	M/S.SARADA PRASANNA SARANGI
171	WP(C)/8296/2020 3573/2020	GOVERNING BODY OF MAA KALIKAI SANSKRIT COLLEGE-MP	M/S.MANIRANJAN LENKA
172	WP(C)/8305/2020 3574/2020	GOOPANGANA PADHY-MP	PRAVA RANJAN MISHRA
173	WP(C)/8306/2020 3575/2020	P.GEETANJALI SENAPATI-MP	AMIT PRASAD BOSE
174	WP(C)/8307/2020 3576/2020	DHANESWAR JENA-MP	CHITTARANJAN PATTNAIK
175	WP(C)/8312/2020 3577/2020	MANOJA KUMAR SAHOO-MP	FALGUNI RAJGURU MOHAPATRA
176	WP(C)/8321/2020 3578/2020	M/S.D.N.S.FUNTECH-MP	M/S.PRASANTA KUMAR NANDA
177	WP(C)/8322/2020 3579/2020	SATYABHUSAN PATTNAYAK-MP	SAMEER KUMAR DAS
178	WP(C)/8336/2020 3580/2020	SITANSU PAL-MP	SAMEER KUMAR DAS
179	WP(C)/8338/2020 3581/2020	GRAMESWAR DEB and KANA-MP	M/S.AMIYA KU.MISHRA
180	WP(C)/3386/2008 3582/2020	SOMANATH SAHOO-MP	H.N.MOHAPATRA
181	WP(C)/8345/2020 3583/2020	KRUSHNA CHANDRA DAS-MP	HRUDANANDA MOHAPATRA
182	WP(C)/8347/2020 3584/2020	SMRUTI RANJAN PARIDA-MP	SIDHESWAR MALLIK
183	WP(C)/8348/2020 3585/2020	KIRAN KUMAR PRADHAN-MP	SATYABRATA PANDA
	WP(C)/8349/2020		

184	3586/2020 WP(C)/8351/2020	DIPAK KAR-MP	SUBHASREE MOHANTY
185	3587/2020 WP(C)/8353/2020	BHARAT BHUSAN SINGH-MP	SUPRIYA PATRA
186	3588/2020 WP(C)/8354/2020	SANDHYARANI SINGH-MP	SUPRIYA PATRA
187	3592/2020 WP(C)/8364/2020	DR.PANCHANAN SAHOO-MP	PRAMOD KUMAR ROUTRAY
188	3593/2020 WP(C)/8366/2020	ANGUL SUB DIVISION CRICKET ASSOCIATION-MP	S.K.JOSHI
189	3594/2020 WP(C)/8368/2020	SUKANTA KUMAR SWAIN-MP	SURESH KUMAR CHOUDHURY
190	3595/2020 WP(C)/1371/2020	BIHARILAL BARIK-MP	M/S.PRAFULLA KUMAR RATH
191	3596/2020 WP(C)/8370/2020	M/S BAJWA INFRASTRUCTURE PVT.LTD.-MP	PRABODHA CH.NAYAK
192	3597/2020 WP(C)/8371/2020	BIRANCHI PATEL-MP	SHAKTI PRAKASH MOHANTY
193	3598/2020 WP(C)/8374/2020	BIJAY KUMAR JENA-MP	PRAFULLA KUMAR RATH
194	3599/2020 WP(C)/18289/2019	BIJAYA KUMAR SAHOO-MP	M/S.HIMANSHU SEKHAR MISHRA
195	3600/2020 WP(C)/8378/2020	RAJESH AGARWAL-MP	MANMAYA KUMAR DASH
196	3602/2020 WP(C)/8380/2020	BANANI PUSPITA DAS-MP	SIDHESWAR MALLIK
197	3603/2020 WP(C)/8381/2020	SK.MAMTAZ ALI-MP	SIDHESWAR MALLIK
198	3604/2020 WP(C)/4684/2018	ODISHA VIKASH PARISHAD,BBSR-MP	M/S.SARADA P.SARANGI
199	3605/2020 WP(C)/4684/2018	ODISHA VIKASH PARISHAD,BBSR-MP	M/S.SARADA P.SARANGI
200	3606/2020 WP(C)/8382/2020	MANOJ KUMAR BEHERA-MP	SIDHESWAR MALLIK
201	3607/2020 WP(C)/8383/2020	SOUMYA RANJAN JENA-MP	SIDHESWAR MALLIK
202	3608/2020 WP(C)/8385/2020	BRAJA GOPAL JENA-MP	SIDHESWAR MALLIK
203	3609/2020 WP(C)/8386/2020	SUPRIYA SWAGATIKA PANDA-MP	SIDHESWAR MALLIK
204	3610/2020 WP(C)/8387/2020	ASHISH KUMAR SAMANTARAY @ ASHISH SAMANTARAY-MP	SIDHESWAR MALLIK
205	3611/2020 WP(C)/27607/2019	BALABHADRA BHUJABAL-MP	PRAFULLA KUMAR MOHAPATRA
206	3612/2020 WP(C)/27443/2017	BANKIMUHAN RAMACHANDI THAKURANI BIKE KUNDHUMBIN PRADHAN-MP	M/S.HIMANSHU SEKHAR MISHRA
207	3613/2020 WP(C)/27470/2017	MAMATA PANI-MP	M/S.J.PRADHAN
208	3614/2020 WP(C)/8393/2020	PURNA CHANDRA DASH-MP	SUKANTA KUMAR DALAI
209	3615/2020 WP(C)/10145/2016	SONALI MANDAL-MP	M/S.MANOJA KU.KHUNTIA
210	201/2020 BLAPL/1107/2020	SANTOSH NAIK-MP	
211	202/2020 BLAPL/9124/2019	RAMA @ SOMANATH PRADHAN-MP	
212	205/2020 BLAPL/623/2015	SK.MUMTAJ@SUMTAJ-MP	D.PRADHAN
213	339/2020 ABLAPL/7736/2018	SITARAM MALLIK-MP	
214	340/2020 ABLAPL/2440/2019	NARMADA PRADHAN-MP	
215	341/2020	RUPDHAR GOUDA-MP	

216	ABLAPL/14705/2017 342/2020	GUDU@LOKANATH DAS-MP	
217	ABLAPL/13017/2019 343/2020	MITU DAS-MP	SURYAKANTA DASMOHAPATRA
218	ABLAPL/6182/2019 344/2020	PAPUNA NAYAK-MP	
219	ABLAPL/670/2020 421/2020	BABAR SARKAR-MP	
220	CRLMC/403/2020 3527/2020	JAGANNATH PRASAD NANDA-MP	
221	WP(C)/3743/2020 3549/2020	BALAKRUSHNA BHOLA-MP	SUSANTA KUMAR BARAL
222	WP(C)/7768/2020 3551/2020	M/S. HI-TECH EDIFICE PVT. LTD.-MP	SUBHANKAR ROUT
223	WP(C)/12417/2019 3562/2020	SUKANTA GHADEI-MP	
224	WP(C)/4798/2020 3568/2020	KULAMANI SAHOO-MP	
225	WP(C)/7407/2020 3572/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD.-MP	
226	WP(C)/18044/2019 3589/2020	M/S. HI TECH EDIFICE PVT.LTD.-MP	SUBHANKAR ROUT
227	WP(C)/12459/2019 3590/2020	M/S. HI-TECH EDIFICE PVT. LTD.-MP	
228	WP(C)/12415/2019 3591/2020	M/S. HI-TECH EDIFICE PVT. LTD.-MP	SUBHANKAR ROUT
229	WP(C)/12413/2019 3601/2020	PRIYARANJAN SAHOO-MP	
	WP(C)/4914/2015		